

प्रेषक,

जिलाधिकारी,
उत्तरकाशी।

सेवा में,

मा0 प्रधान पीठ,
राष्ट्रीय हरित प्राधिकरण,
नई दिल्ली।

संख्या- 880 /सी0पी0ओ0-2023

दिनांक अगस्त 30, 2023

विषय- मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-561/2022, उर्वशी शोबना कछारी बनाम यूनियन ऑफ इण्डिया व अन्य के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-561/2022, उर्वशी शोबना कछारी बनाम यूनियन ऑफ इण्डिया व अन्य के सम्बन्ध में दिनांक 08-02-2023 को मा0 प्राधिकरण द्वारा पारित आदेश के अनुपालन के क्रम में जनपद उत्तरकाशी से संबंधित वांछित कार्ययोजना एवं Action taken Report तैयार कर आवश्यक कार्यवाही हेतु संलग्न कर सादर प्रेषित की जा रही है।

संलग्न-यथोपि।

भवदीय,


(अभिषेक रूहेला)

जिलाधिकारी,
उत्तरकाशी।

प्रतिलिपि- निम्नांकित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1- सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, उत्तराखण्ड, देहरादून।
- 2- उप सचिव पर्या0संरक्षण एवं जलवायु परिवर्तन अनुभाग उत्तराखण्ड शासन देहरादून को उनके पत्र दिनांक 16 अगस्त, 2023 एवं 29 अगस्त, 2023 के क्रम में सूचनार्थ प्रेषित।
- 3- श्री राहुल वर्मा, अपर महाधिवक्ता, उत्तराखण्ड, नई दिल्ली।


जिलाधिकारी,
उत्तरकाशी।

**ACTION TAKEN REPORT IN COMPLIANCE WITH
THE ORDER DATED 08-02-2023 NATIONAL GREEN
TRIBUNAL**

Sr no	Points of Report	Reply/Action taken/Compliance
1	3.2	As it is the description about shri Gangotri Dham hence no comments are needed.
2	3.2.1 (i) of page no 17	Nagar panchayat Gangotri, Uttarkashi is authorized agency for solid/plastic waste management in Gangotri Nagar Panchayat Area and for Gangotri -Gaumukh trek route Gangotri National Park authority is responsible for solid waste management and sanitation. They are adequately supported by District Administration, Police, Veterinary Department and other concerned departments.
3	3.2.1 (ii) of page no 17	<p>In compliance, Gangotri National Park authority conducts special cleanliness campaigns and public awareness campaigns time to time with the help of concerned stakeholders and agencies. According to the Government Order No. 564/XVIII-(2)/08-13(1)/2008 dated 21.04.2008, only 150 tourists/devotees are allowed to enter on the Gangotri-Gaumukh track route daily and entry within the radius of 500 meters before the mouth of Gaumukh glacier is prohibited. According to the Government Order No 1156/XVIII-(2)/08-13(1)/08, only 15 horses/mules are issued per day paid permits for daily Gangotri-Gomukh trek route. (Annexure-01) Moreover mules are allowed to go only till Bhojbasa, which is approximately 5km before Gaumukh (snout of the glacier).</p> <p>Littering of any type of waste material and is prohibited. In case found, accused is penalized. A sample of permission letter issued to trek groups is attached herein. (Annexure-02)</p> <p>A system of deposit refund system is in place in Gangotri National Park. Every person who enters the trek route, has to deposit Rs 100 per head as a security deposit. Travellers' luggage and belongings are inspected and recorded. Security deposit is refunded, only when one returns back with all the belongings including wrappers, plastic waste etc. (Annexure-03 colly.) Special drives are undertaken by officials of Gangotri National Park to collect and bring back the waste left or littered. Photos of the same are annexed. (Annexure-03)</p>


 जिला अधिकारी
 उत्तरकाशी

4	3.2.1 (iii) of page no 18	<p>In compliance of order of hon'ble National Green Tribunal, Swajal Department established plastic waste management unit with compactor plant in yatra route at Maneri, Uttarkashi since June 2023. Zila Panchayat Uttarkashi is operating this plant for plastic solid waste management for Gangotri Yatra route. A compactor is also operational in Gangotri. It is operated by Gangotri Nagar Panchayat. This year approximately 1781 Kg non biodegradable waste generated in Gangotri Nagar Panchayat has been sent for recycling. The statement of amount of solid was compacted and recycled in Gangotri is attached.</p> <p>Nagar panchayat Gangotri also distributes dustbins to shopkeepers to control littering and improve quality of door door collection of solid waste. Due inspections are done to check littering of waste. This year a total of 105 challans were done till july in yatra season under Anti Littering and Anti Spitting Act 2016 (Annexure-04)</p> <p>In addition to this, for the management of plastic waste at Shri Gangotri Dham and on the Yatra route, <u>QR code-based deposit refund system (DRS)</u> has been implemented this year, for which MOU were done with Recykal Company. (Annexure-05)</p> <p>Shopkeepers were encouraged to voluntarily adopt this system. They were provided sufficient QR codes (worth Rs 10 per QR code) stickers for affixing on plastic bottles of packaged water, juice, cold drinks etc. Shopkeeper charges buyer extra money equal to the value of QR code (Rs 10). Buyers gets the refund when they return the bottle back at collection center.</p> <p>This system till now has helped in collection of over 29000 bottles at collection points in Gangotri Yatra Route.</p>
5	3.2.1 (iv) of page no 18	<p>All efforts are made by Gangotri Nagar Panchayat and Zila Panchayat Uttarkashi to collect waste in a segregated manner. Mixed waste, wherever collected is brought to collection point, segregated into biodegradable and non-biodegradable waste. Non biodegradable waste is sent for compaction. Bails are sent for recycling.</p>
6	3.2.1 (v) of page no 18	<p>As its data representation hence need no comments.</p>


 जिला अधिकारी
 उत्तरकाशी

7	3.2.1 (vi) of page no 18	As stated earlier, Gangotri National Park authority conducts special cleanliness campaigns and drives along with volunteers, ITBP Jawans from time to time to keep the trek from Gangotri to Gaumukh clean and free from littering. Limited number of footfall and imposition of deposit refund system enables effective management of solid waste.																								
8	3.2.1 (vii) of page no 18	Graphical representation of data needs no comments. Year wise pilgrims data of Gangotri and Yamunotri is as follows. <table border="1"> <thead> <tr> <th>Dham</th> <th>Year 2019</th> <th>Year 2020</th> <th>Year 2021</th> <th>Year 2022</th> <th>Year 2023 till 31 July</th> </tr> </thead> <tbody> <tr> <td>Gangotri</td> <td>527923</td> <td>23825</td> <td>33718</td> <td>572882</td> <td>651091</td> </tr> <tr> <td>Yamunotri</td> <td>465769</td> <td>7866</td> <td>32669</td> <td>453929</td> <td>534815</td> </tr> <tr> <td>Total</td> <td>993692</td> <td>31691</td> <td>66387</td> <td>1026811</td> <td>1185906</td> </tr> </tbody> </table>	Dham	Year 2019	Year 2020	Year 2021	Year 2022	Year 2023 till 31 July	Gangotri	527923	23825	33718	572882	651091	Yamunotri	465769	7866	32669	453929	534815	Total	993692	31691	66387	1026811	1185906
Dham	Year 2019	Year 2020	Year 2021	Year 2022	Year 2023 till 31 July																					
Gangotri	527923	23825	33718	572882	651091																					
Yamunotri	465769	7866	32669	453929	534815																					
Total	993692	31691	66387	1026811	1185906																					
9	3.2.1 (viii) of page no 18	Graphical representation of data needs no comments. data as give above																								
10	3.2.1 (ix) of page no 18	Statement is correct to the extent that peak season of yatra is May to July. Majority of the pilgrims visiting Gangotri Dham (temple of Ganga) which is located in Gangotri town do not go to Gaumukh. Only very few pilgrims and trek groups visit Gangotri Glacier due to strict regulations laid down by government. Gangotri town is a urban local body, in which cleanliness and sanitation work is done by Nagar Panchayat.																								
11	3.2.1 (x) of page no 18	Needs no comments as it is the decision of government.																								
12	3.2.2 (xi)	Zila panchayat, Uttarkashi is authorized agency for equine management and operations.																								
13	3.2.2 (xii)	Only 15 mules are allowed to ply each day on the trek route primarily for the supply of ration or transportation of luggage.																								
14	3.2.2 (xiii)	Since Gangotri Dham geographically situated on road head so pilgrims visiting there does not need mules and horses to visit Dham. Statement that shelter and space available for mules is insufficient in Gaumukh trek route is not accurate. Arrangements for accommodation of mules is made by the hawkers themselves.																								


 जिला अधिकारी
 उत्तरकाशी . उत्.

15	3.2.2 (xiv)	Report itself acknowledges that number of registered mules in Gangotri to Gaumukh trek is 15.
16	3.2.2 (xv)	In compliance it is submitted that Animal Husbandry Department Uttarkashi (Nodal Agency) has set-up temporary Veterinary Camp and deputed their team consisting of 01 veterinary doctor, 01 livestock extension officer and 01 livestock helper near Shri Gangotri Dham for providing veterinary related services i.e., insurance, health examination and treatment of sick animals. Duty order of the staff deployed is annexed (Annexure-06). No casualty has been reported in Gaumukh trek route. In case of any casualty animal husbandry department conducts detailed post mortem as per rules Department also advertised the information regarding Do's And Don'ts as banner and pamphlets for equine owners.
17	3.2.2 (xvi)	In compliance, it is submitted that according to Government Order No 1156/XVIII-(2)/08-13(1)/08, only 15 horses/mules are issued per day paid permits for daily Gangotri-Gomukh trek route. Registration and taxation of horses/mules is done by zila Panchayat, Uttarkashi.
18	3.2.2 (xvii)	In compliance with this para, it is submitted that Chief Veterinary Officer, Animal Husbandry Department, Uttarkashi informed that this year HIBL (Hindustan Insurance Broker Ltd) has deputed Surveyor from insurance company for entire yatra season in the district. In case of any casualty, surveyor immediately inspects dead animal and facilitates claim process.
19	3.2.2 (xviii)	In compliance with this para, it is submitted that animal husbandry department also procured deep burial bags which are used to cover dead body of the animal until the proper disposal to prevent environmental contamination and biohazards (Annexure-07).
20	3.2.2 (xix)	In compliance it is submitted that according to Government Order No 1156/XVIII-(2)/08-13(1)/08, only 15 horses/mules are issued per day paid permits for daily Gangotri-Gomukh trek route. To prevent cruelty towards animals, animal husbandry department displayed hoardings and distributed pamphlets regarding Do's and Don'ts for equine hawkers and pilgrims showing the


 जिला अधिकारी
 उत्तरकाशी

		punishments and fines which can be imposed under the Prevention of Cruelty to Animals Act 1960.
21	3.2.2 (xx)	A large number of pilgrims visit Gangotri on few days in peak season. Number creates issues like traffic congestion, scarcity of parking space, queues etc. Recently a parking facility has been created in Gangotri to cater to parking requirement. However, it is not sufficient. Police duties are deployed round the clock during peak season to regulate traffic, manage crowd of pilgrims etc. This year a system of registration of pilgrims, queue management token system and verification system was implemented with the help of Uttarakhand Tourism Development Board. It greatly helped to regulate the yatra.
22	3.2.2 (xxi)	It is accepted and needs no comment.


 जिला अधिकारी
 उत्तरकाशी

Sr no	Points	Submission
23	3.3	As it is the description about Shri Yamunotri Dham, hence needs no comments.
24	3.3.1(i)	Zila panchayat, Uttarkashi is the authorized agency for the management of Yamunotri Yatra. It is adequately supported by district administration, SDRF, Health Department, Public Works Department, Tourism Department, Animal Husbandry Department and other line departments.
25	3.3.1(ii)	<p>Till last year, work of cleanliness of trek route and waste management was done by Zila Panchayat only. This year, for compliance of the directions of Hon'ble Tribunal, a need was felt for involving an expert organization which can manage solid waste and trek cleanliness professionally. So a NGO, Sulabh International Social Service Organization has been engaged for the task of maintaining cleanliness on trek route.</p> <p>In compliance with this para, it is submitted that Zila Panchayat, Uttarkashi had prepared 8 dung catchpits designated to collect mule dung on various spots on the trek to Yamunotri. Moreover, at locations where pucca pits could not be constructed due to space constraints, few kaccha pits were also created.</p> <p>Sulabh international has installed dustbins at various locations along the trek route. Waste from these dustbins is collected at collection centers created along the trek route. Collected soild waste is then transported by mules to the compactor located at Jankichatti (base station of the trek). After bailing process at compactor the recyclable waste is transported by vehicles for recycling.</p> <p>40 cleanliness workers and 03 supervisors are deployed at Yamunotri trek route by Sulabh International. A patch of 1.5 km is allotted to one supervisor who supervises the sanitation and hygiene. Cleaning activity starts at 6:00 am and route is cleaned atleast three times daily. During peak days cleaning frequency is increased. (Annexed-08)</p>


 जिला अधिकारी
 उत्तरकाशी

26	3.3.1(iii)	<p>As stated above, it is submitted that a compactor is installed at Jankichatti. All the waste material is collected and sent to compactor unit for further processing. Zila Panchayat segregates and compacts the waste material. Till now approximately 12.1ton waste has been sent for recycling. (Annexure-09 quantity of waste recycled)</p> <p>In addition to this, for the management of plastic waste at Shri Yamunotri Dham and on the Yatra route, QR code-based deposit refund system (DRS) has been implemented this year, for which MOU were done with Recykal Company. (Annexure-10)</p> <p>Shopkeepers were encouraged to voluntarily adopt this system. They were provided sufficient QR codes (worth Rs 10 per QR code) stickers for affixing on plastic bottles of packaged water, juice, cold drinks etc. Shopkeeper charges buyer extra money equal to the value of QR code (Rs 10). Buyers gets the refund when they return the bottle back at collection center. This system till now has helped in collection of over 24000 bottles at collection points in Yamunotri Yatra Route.</p>
27	3.3.1(iv)	In compliance with this it is stated that currently compactor plant established at Jankichatti is in functional state.
28	3.3.1(v)	Stated earlier in above para. 3.3.1 (ii)
29	3.3.1(vi)	Represents data hence need no comments.
30	3.3.1(vii)	It has been replied in point number 25 as a reply for para. 3.3.1 (ii)
31	3.3.1(viii)	<p>In compliance with this para, it is submitted that over the years, temporary and permanent toilets have been made by Swajal Department and Zila Panchayat, Uttarkashi. Trek from Jankichatti to Yamunotri is narrow and additional space on the both sides of trek is limited. Due to space constraints, it is very difficult to increase the number of toilets. As per requirement, additional pre-fabricated steel toilet seats were created this year by Sulabh International. And in compliance with Hon'ble Tribunal directions further improvements shall be made to facilitate the pilgrims. (Annexure-11) list of toilets</p>


 जिला अधिकारी
 उत्तरकाशी

32	3.3.1(ix)	In compliance with this para, it is submitted that this year maintenance of toilets has been improved due to involvement of Sulabh International. Zila Panchayat has also deployed sufficient manpower to maintain and clean toilets on yatra route.
33	3.3.1(x)	<p>It is true that during peak season, number of pilgrims is high and carrying capacity of the place starts getting exhausted. In order to regulate the pilgrims, reduce crowding, and ensure smooth movement of people, personnel from Police, Homeguards, volunteers from PRD, employees of Zila Panchayat, outsourced manpower from Tourism Department are deployed and assigned various roles and responsibilities.</p> <p>For this year's yatra, prior to start of yatra, it was decided to make registration and insurance of mules mandatory. Therefore, for compliance of the orders of Hon'ble National Green Tribunal, it was decided to conduct awareness camps for the mule owners in the villages. In total 58 camps were organized by veterinary department involving district administration, Police and Zila Panchayat in which registration and insurance of mules was started in January 2023, much in advance of commencement of yatra.</p> <p>Before the registration of horses, it was made mandatory to affix a unique identification number tag in the animal's ear and insure the animal after the health examination. Those found unfit were not insured and not allowed to participate in yatra.</p> <p>This year, an innovative method was adopted to regulate the number of mules which were allowed to ply on trek route daily. Specific alphanumeric codes were allotted to each equine on the basis of village to which they belong. On a particular day, mules belonging to particular few villages only were allowed to ply. This on the one hand helped to check overcrowding of mules, while on another hand allowed sufficient rest to mules until their turn came back after few days. (Annexure-12)</p> <p>A strict enforcement was done to operate prepaid ticket counter. While it helped to check overcharging from pilgrims, it also was helpful in ensuring staggering of</p>

उत्तरकाशी
उत्तरकाशी

		mules on the trek route by regulating the number of tickets which were issued every hour.
34	3.3.1(xi)	Since it is a graphical representation of data hence need no comments.
35	3.3.1(xii)	Since it is a graphical representation of data hence need no comments.
36	3.3.1(xiii)	It has been replied in point number 25 as a reply for para. 3.3.1 (ii).
37	3.3.1(xiv)	In compliance it is submitted that earlier with Govt order ref no 547/P.S/Secy-HCM/ 2023 dated 21-04-2023 the daily limit on number of pilgrims visiting Dhams was removed. (Annexure 13-GO)
38	3.3.2 (xv)	Management of mules is done by Zila Panchayat through a contractor selected by a bidding process.
39	3.3.2 (xvi)	As it is a data regarding shri Yamunotri Dham hence it needs no comments. This year 3909 mules were registered for Yamunotri Yatra by Zila Panchayat. All mules which were involved in yatra were insured. (Annexure-17 page 2)
40	3.3.2 (xvii)	In compliance with this para, it is submitted that multiple shelters have been constructed for the rest of equines. In addition to this, private shelters are also provided by villagers of Janki chatti on rental basis for mules. Seven (7) hot water points equipped with geysers are operational for providing water to horses/mules on the trek route, and these water points are under supervision of personnels of Zila panchayat. Also, arrangements for providing fodder to mules are done by mule owners. Randomly surprise inspections are done by staff of veterinary department to check quality of fodder. (Annexure-14 photos).


 जिला अधिकारी
 उत्तरकाशी .

41	3.3.2 (xviii)	<p>As stated earlier, it is submitted again that Zila Panchayat, Uttarkashi had prepared 8 dung catchpits designated to collect mule dung on various spots on the trek to Yamunotri. Moreover, at locations where pucca pits could not be constructed due to space constraints, few kaccha pits were also created.</p> <p>Sulabh international has installed dustbins at various locations along the trek route. Waste from these dustbins is collected at collection centers created along the trek route. Collected soild waste is then transported by mules to the compactor located at Jankichatti (base station of the trek). After bailing process at by compactor the recyclable waste is transported by vehicles for recycling.</p> <p>40 cleanliness workers and 03 supervisors are deployed at Yamunotri trek route by Sulabh International. A patch of 1.5 km is allotted to one supervisor who supervises the sanitation and hygiene. Cleaning activity starts at 6:00 am and route is cleaned at least three times daily.</p> <p>(Annexure-15- photos).</p>
42	3.3.2 (xix)	<p>In compliance with this para, it is submitted that Animal Husbandry Department Uttarkashi established four temporary veterinary camps at Phool Chatti, Jankichatti, Police Chauki Ghora Padav and on alternative route for providing veterinary facilities to horses travelling on the pilgrimage route. Daily health check-ups of horses are also being conducted. This year, a total of 05 veterinary officers and 05 para-veterinary staff have been appointed by the department to provide veterinary services and health examination for animals on the pilgrimage route, ensuring 24-hour veterinary facilities. As of August 08, 2023, a total of 770 animals have received medical treatment and mules have undergone multiple health check-ups, in total 5604 check-ups were conducted. Blood samples have been taken from 2400 equine for glanders testing. 53 animals have been declared unfit during yatra. Before embarking on the pilgrimage, a health examination by a veterinarian is mandatory for each horse and the animal's age is also taken into account during the examination (report attached). Only completely healthy and suitable animals as per the health examination are allowed to participate in the pilgrimage. (Annexure-16 Duty Chart)</p>


 जिला अधिकारी
 उत्तरकाशी

43	3.3.2 (xx)	It is true that during peak season, number of pilgrims is high and carrying capacity of the place starts getting exhausted. In order to regulate the pilgrims, reduce crowding, and ensure smooth movement of people, personnel from Police, Homeguards, volunteers from PRD, employees of Zila Panchayat, outsourced manpower from Tourism Department are deployed and assigned various roles and responsibilities.
44	3.3.2 (xxi)	In compliance it is submitted that Chief Veterinary Officer, Animal Husbandry Department, Uttarkashi informed that this year HIBL (Hindustan Insurance Broker Ltd) has deputed Surveyor from insurance company for entire yatra season in the district. In case of any causality, surveyor immediately inspects dead animal and facilitates claim process.
45	3.3.2 (xxii)	In compliance with this para it is submitted that animal husbandry department procured sufficient number of burial bags and provided for immediate and hygienic disposal of carcasses.
46	3.3.2 (xxiii)	<p>In compliance with this para, it is submitted that to prevent animal cruelty and harm to animal due to excess work during peak season, a Task Force consisting of personnels from Police, Homeguards, PRD, Animal husbandry Department, Zila Panchayat and Revenue Department has been constituted with multiple objectives of equine management and curbing cruelty against equines and supervising waste management. The PRD Jawans and Uttarakhand Police keeps a constant vigil on equines plying on yatra trek with the support of Zila Panchayat Staff/ Revenue Officials/ Department of Animal Husbandry in taking punitive action against law evaders. A total of 70 financial penalties have been imposed against equine owners by police. In addition to this, action has also been initiated by Zila Panchayat This year 46 challans were done by them against the mule/horse hawkers found accused of violating rules and regulation of roaster for rotation/ prepaid counter, attempt to go on multiple trips etc. (Annexure-17) challan report</p> <p>To prevent cruelty towards animals, animal husbandry department displayed hoardings and distributed pamphlets regarding Do's and Don'ts for equine hawkers and pilgrims showing the punishments and</p>


 जिला अधिकारी
 उत्तरकाशी

		finer which can be imposed under the Prevention of Cruelty to Animals Act 1960.
47	3.3.2 (xxiv)	A large number of pilgrims visit Yamunotri on few days in peak season. Number creates issues like traffic congestion, scarcity of parking space, queues etc. Recently a multi-level parking facility has been created in Yamunotri to cater to parking requirement. Additional land in Kharsali village was also developed and used as temporary parking. Police duties are deployed round the clock during peak season to regulate traffic, manage crowd of pilgrims etc. This year a system of registration of pilgrims, queue management token system and verification system was implemented with the help of Uttarakhand Tourism Development Board. It has greatly helped to regulate the yatra.
48	3.3.2 (xxv)	As stated under this para submitted earlier.


 जिला अधिकारी
 उत्तरकाशी

उत्तर पर समस्त सम्बन्धित विभागों के मध्य समन्वयन सुनिश्चित किया जाये।

7. उत्तराखण्ड के हिमालयी क्षेत्रों में पर्वतारोहियों की संख्या कम किये जाने हेतु सुसंगत उपाय किये जाने की कार्यवाही की जाये।
8. प्रतिबन्धित क्षेत्रों में शोधार्थियों या अन्य अभ्ययनकर्ताओं की संख्या भी नियंत्रित की जाये परन्तु साथ ही यह भी सुनिश्चित किया जाये कि इससे उनके कार्यों में अनुचित व्यवधान न पड़े।
9. विभिन्न प्रदूषक कारकों के लिये अधिकतम मानक (benchmark) तय कर लिये जाये।
10. गंगोत्री से आगे आवागमन को विनियमित करने हेतु वन विभाग द्वारा मजबूत बैरियर बनाया जाये। साथ ही वन तथा पुलिस की चौकियों को भी सुदृढ़ किया जाये। यात्रा सौजन्य में जिला पुलिस द्वारा पर्याप्त पुलिस बल प्रवर्तन हेतु उपलब्ध करवाया जाये।

कृपया उपरोक्तानुसार शीघ्र कार्यवाही सुनिश्चित करने का कष्ट करें।

गवदीय,

(एस. के. दास)
मुख्य सचिव

संख्या एवं दिनांक उपरोक्तानुसार

प्रतिलिपि- निम्नलिखित को उपरोक्तानुसार आवश्यक कार्यवाही एवं सूचनाएं प्रेषित-

1. समस्त प्रमुख सचिव/सचिव, उत्तराखण्ड शासन।
2. सचिव, वन एवं पर्यावरण, उत्तराखण्ड शासन।
3. आयुक्त, कुमायू एवं गढ़वाल मण्डल।
4. पुलिस महानिदेशक, उत्तराखण्ड।
5. मुख्य वन संरक्षक, उत्तराखण्ड।
6. अपर मुख्य वन संरक्षक/मुख्य वन्य जीव प्रतिपालक, शिदिर कार्यालय-87, राजपुर रोड, देहरादून।
7. पुलिस महानिरीक्षक, गढ़वाल क्षेत्र, देहरादून।
8. जिलाधिकारी, उत्तरकाशी।
9. जिलाधिकारी, चमोली।
10. वन संरक्षक एवं निदेशक, नन्दादेवी बायोस्फियर रिजर्व, गोपेश्वर, चमोली।
11. वन संरक्षक, भागीरथी वृत्त, मुनि की रेती, त्रिभुक्तेश।
12. सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून।

मि. महेश प्रसाद

पत्रांक 278

12/11/2016

(नूप सिंह जमलचाल)
प्रमुख सचिव

प्रतिमाने (उत्तराखण्ड वन विभाग) (गंगोत्री) उत्तरकाशी वन विभाग को इस आदेश से संबंधित कृपया उपरोक्तानुसार कार्यवाही के माध्यम से जिलाधिकारी के कार्यालय पर्याप्त पुलिस बल सुनिश्चित करने।

जिला अधिकारी
उत्तरकाशी

संलग्नक - 3

प्रेषक,
मंजुल कुमार जोशी,
अपर सचिव,
उत्तराखण्ड शासन।
सेवा में,
जिलाधिकारी

देहरादून दिनांक 23 जून 2008

आपदा प्रबंधन एवं पुर्नवास

विषय - संवेदनशील पारिस्थितिकीय स्थितियों के दृष्टिगत गोमुख हिमनद क्षेत्र में मानवीय गतिविधियों को विनियमित किये जाने के संबंध में।

महोदय,

उपर्युक्त विषयक शासनादेश संख्या-564/XVIII-(2)/08-13(1)/2008, दिनांक 21 अप्रैल 2008 को संशोधित करने संबंधी अपने क्रमांक-5091/16-5 (2007-08), दिनांक 7 जून, 2008, का कृपया संदर्भ ग्रहण करने का कष्ट करें। जिसके माध्यम से गोमुख हिमनद क्षेत्र में घोडा-खच्चरों का अवागमन प्रतिबंधित किये जाने से राशन इत्यादि जे जाने में उत्पन्न समस्या के दृष्टिगत 15 घोडों-खच्चरों को प्रतिदिन यात्रा रूट हेतु परमिट जारी किए जाने संबंधी प्रस्ताव पर सम्यक विचारोपरान्त शासन द्वारा रवीकृति प्रदान की जाती है। अतः उपरोक्तानुसार शासनादेश संख्या-564/XVIII-(2)/08-13(1)/2008, दिनांक 21 अप्रैल 2008 संशोधित समझा जाए। शासनादेश की अन्य शर्तें यथावत रहेगी। कृपया उपरोक्तानुसार सीम कार्यवाही सुनिश्चित करने का कष्ट करें।

भवदीय

(मंजुल कुमार जोशी)
अपर सचिव

संख्या एवं दिनांक उपरोक्तानुसार

प्रतिनिधि - निम्नलिखित को उपरोक्तानुसार आवश्यक कार्यवाही हेतु प्रेषित-

1. सार्वजनिक प्रमुख सचिव/सचिव, उत्तराखण्ड शासन।
2. आयुक्त, कुमायू एवं गढ़वाल मण्डल।
3. सचिव, वन एवं पर्यावरण, उत्तराखण्ड शासन।
4. पुलिस महानिदेशक, उत्तराखण्ड।
5. प्रमुख वन संरक्षक, उत्तराखण्ड।
6. अपर प्रमुख वन संरक्षक/मुख्य वन्य जीव प्रतिपालक, शिविर कार्यालय - 87, राजपुर रोड देहरादून।
7. पुलिस महानिरीक्षक, गढ़वाल क्षेत्र, देहरादून।
8. जिलाधिकारी, चमोली।
9. वन संरक्षक एवं निदेशक, चन्दादेवी बायोस्फियर रिजर्व, गोपेश्वर, चमोली।
10. वन संरक्षक, भागीरथी वृत्त, मुनि की रेती ब्रिचिकेरा।
11. सहायक सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून।

(मंजुल कुमार जोशी)
अपर सचिव

जिला अधिकारी
उत्तरकाशी

कार्यालय उप निदेशक गंगोत्री राष्ट्रीय पार्क, उत्तरकाशी।

Office: Forest Colony (Kainanglow) Dist. Uttarakashi,
Email: dtg@upki@gmail.com

पत्रांक: 1438/15-1 कोटबंगला, दिनांक: 18/05/2023

सेवाने,

Sh. Pradeep Singh
Growth Adventure
Uttarkashi.

विषय :- Approval for Expedition to Peak- Bhagirathi - II (6512 M) in Uttarakhand Himalaya From 20.05.2023 to 05.06.2023 by a 8 team Member.
सन्दर्भ :- प्रमुख वन संरक्षक कन्यजोब/मुख्य कन्यजोब प्रतिभातक, उत्तराखण्ड, देहरादून का पत्रित नं०-UK202301200008 दिनांक 16.05.2023 एवं वन क्षेत्राधिकारी की खाट्या दिनांक 17.05.2023
गहोदय,

आपका आवेदन पत्र दिनांक- 17.05.2023 तथा उपरोक्त विषयक संदर्भित पत्र के क्रम में 08 भारतीय पर्वतारोही के साथ उक्त एजेन्सी के 3 एच0एच0पी0, 1 कुक, 1 हेल्पर व 15 पोर्टर्स सहित कुल 28 पर्वतारोहियों को उक्त पीक पर जाने की अनुमति निम्न शर्तों के साथ प्रदान की जाती है।

- यह अनुमति 20 मई 2023 से 05 जून 2023 तक मान्य होगी।
- अभियान के दौरान किसी भी प्रकार से वन्य प्राणियों/वनस्पतियों को नुकसान नहीं पहुंचाया जाएगा और कोई भी वन्य प्राणी पार्क से ले जाने अथवा नष्ट करने की अनुमति नहीं है।
- भारतीय वन्य जीव (संरक्षण) अधिनियम, 1972 तथा संशोधित 2005 का कोई उल्लंघन नहीं किया जायेगा।
- किसी भी प्रकार का कूड़ा कचरा बिखेरना अनुमत्य नहीं होगा। प्रयुक्त सामग्री का कूड़ा एकत्र कर वापस कनखू बैरियर में जमा करना सुनिश्चित करें।
- भोजनसहाय फ़ैमिल में विभाग द्वारा निर्मित सौभाग्य का ही प्रयोग किया जाना सुनिश्चित करें, जिसमें प्रतिव्यक्ति रु० 20/- शुल्क के रूप में देय होगा। कोई भी व्यक्ति माइड, कुक, हेल्पर, पोटर बाहर खुले में शौच नहीं करेंगे पकड़े जाने पर नियमानुसार कार्यवाही करते हुए आपकी जमानत धनराशि जप्त कर दी जायेगी।
- कनखू बैरियर पर अपने समस्त सामान, पोटरों से ले जाने वाले सामान की विडियोग्राफी करानी होगी तथा वापस आते समय कूड़े के रूप में वापस लायी जाने वाले समस्त कूड़े की भी विडियोग्राफी करानी होगी जिससे जमानत वापस करते समय मिलान किया जायेगा।
- किसी भी प्रकार की टॉफी, चॉकलेट, बिस्किट, सूप खादि सामग्री अथवा अन्य ऐसी वस्तुएं जोकि प्लास्टिक/कागज के अन्दर लिपटी हुई हों इनकी कनखू बैरियर पर उपलब्ध काराकर बैरियर इन्वाज से प्राप्ति रसीद लेनें वापस आते समय उसके गार्जेज को पुनः चैक कराकर ईसी0पी0 फ़ॉर्म नं० 2 के साथ प्रदान कार्यालय में प्रस्तुत करेंगे, धनी आपकी जमानत धनराशि वापस की जायेगी।
- पर्वतारोहण पर जा रहे दल के समस्त सदस्यों का स्वास्थ्य परीक्षण रिपोर्ट कार्यालय में जमा करवाना सुनिश्चित करें।
- पर्वतारोहण के दौरान अभियान दल द्वारा कोई डाक्यूमेन्ट्री फ़िल्मांकन कार्य नहीं किया जायेगा।
- रु० 5,000.00 (पांच हजार रु०) का बैंकर्स चैक नं०- "001123" दिनांक 15.05.2023 को उप निदेशक, गंगोत्री राष्ट्रीय पार्क, उत्तरकाशी पक्ष में जमा किया गया है, जो गार्जेज वापस लाने पर आपके वापस कर दिया जायेगा।
- पर्वतारोहण से पूर्व जिलाधिकारी, उत्तराखण्ड तथा पुलिस अधीक्षक, उत्तरकाशी के कार्यालय में सभी सदस्यों का विवरण नोट करवाया जायेगा।
- राष्ट्रीय पार्क में प्रवेश करने वाले माइड पोर्टर्स के पहचान पत्र कनखू बैरियर में जमा करते हुए नियमानुसार समस्त शुल्कों का बहन करना होगा।
- पर्वतारोहण पर यदि दुर्घटना घटित होती है तो समस्त जिम्मेदारी एजेन्सी की होगी। एजेन्सी दुर्घटना घटित होने की स्थिति में रेस्क्यू कार्य करेगी का प्रमाण पत्र प्राप्त किया जाय। एजेन्सी ईलीसेवा कम्पनी से रेस्क्यू हेतु सन्मय करते हुये एक सन्मयक व्यक्ति को उपलब्ध करवायेगी।
- अभियान दल द्वारा वापसी पर पर्वतारोहण के दौरान जो गतिविधियां प्रकाश में आयी, उनके सम्बन्ध में एक संक्षिप्त नोट एवं गतिविधियों की 5 फोटोग्राफस सहित रिपोर्ट कनखू बैरियर पर उपलब्ध करनी जायेगी।

(Signature)

जिला अधिकारी
उत्तरकाशी

16. अभियान दल द्वारा वेस से चोटी तक की 4 फोटोग्राफ्स तथा ई0सी0पी0 हेतु सूचना का फार्म नं0 1 कनखू पैक पोस्ट पर तथा फार्म नं0 2 प्रधान कार्यालय में विधिवत भरकर जमा करना होगा।
 17. पर्वतारोहण के दौरान वन क्षेत्रों के अन्तर्गत आग्नेय अस्त्र साध नहीं ले जाया जायेगा।
 18. प्राथमिक उच्च न्यायालय नैनीताल के पारित पी0आई0एस0 आदेश सं0- 123/2014 दिनांक 21.08.2018 के अनुपालन में टीम द्वारा किसी भी दशा में बुकाल में रात्रि विश्राम नहीं किया जायेगा। इस सम्बन्ध में एक Undertaking इस कार्यालय में प्रस्तुत करना होगा। उपरत आदेशों के अनुपालन न होने पर विधिक कार्यवाही की जायेगी।
 19. राष्ट्रीय पार्क के अन्दर किसी भी प्रकार का प्लास्टिक, पोलिथीन आदि का प्रयोग वर्जित है। प्लास्टिक अथवा पोलिथीन पाये जाने पर मा0 उच्च न्यायालय के निर्देशानुसार आवश्यक कार्यवाही करते हुये 5000/- रु0 का जुर्माना वसूल किया जायेगा।
 20. कार्य के दौरान सदस्यों द्वारा Disaster management (आपदा प्रबन्धन) के अन्तर्गत भास्त सरकार, राज्य सरकार एवं जिला प्रशासन द्वारा समय-समय पर कोविड-19 की रोकथाम हेतु जारी आदेशों का अनुपालन किया जायेगा।
 21. कार्य के दौरान सदस्यों द्वारा कोविड-19 की रोकथाम हेतु निर्धारित मानकों के अनुसार आर0टी0पी0सी0आर0 रिपोर्ट, मास्क, सेनेटाइजर व सामाजिक दूरी बनाये रखनी होगी, तथा किसी वन्यजीव को स्पर्श नहीं किया जायेगा।
 22. जिस स्थान पर आप लोगों द्वारा टैन्ट लगाया जायेगा उस स्थान की जी0पी0एस0 लोकेशन एवं स्थान का फोटोग्राफ खाली करने के उपरान्त का जमा किये गये कूड़े का फोटोग्राफ प्रधान कार्यालय, कोटद्वारा उत्तरकाशी को प्रेषित करनी होगी। उसके उपरान्त ही आपके द्वारा जमा की गयी जमानत धनराशि वापस की जायेगी।
- अतः आपको उपरोक्त दी गई शर्तों का पूर्णतः पालन करना होगा। उपरोक्त वर्णित शर्तों का पालन न करने की स्थिति में अनुमति निरस्त की जायेगी तथा वन्यजीव संरक्षण अधिनियम 1972 (यथा संशोधित 2006) की विभिन्न धाराओं से जुर्म जारी कर संवैधानिक कार्यवाही से दण्डित किया जायेगा।

पर्वतारोहियों का नाम व आधार नं0-

1- Saumbh Singh	male	Leader	Aadhar No.	3955	2325	9850
2- Naveen Kumar	male		Aadhar No.	4684	5110	2770
3- Abir Hudaib	male		Aadhar No.	4999	6144	0433
4- Jagabandhu Sen	male		Aadhar No.	6550	8302	2411
5- Yashashri Patil	Female		Aadhar No.	6085	7431	0545
6- Paramita Singh	Female		Aadhar No.	3922	9871	0854
7- Suraj Singh	male		Aadhar No.	3972	5815	2443
8- Vikash Panwar	male		Aadhar No.	9229	5899	9788

भवदीय
उप निदेशक,
गंगोत्री राष्ट्रीय पार्क,
उत्तरकाशी।

प्रतिलिपि निम्नलिखित को सूचनार्थ प्रेषित।

1. प्रमुख वन संरक्षक, वन्यजीव/मुख्य वन्यजीव प्रतिपालक, उत्तराखण्ड, देहरादून।
2. निदेशक/वन संरक्षक, राजाजी टाईगर रिजर्व, उत्तराखण्ड, देहरादून।
3. जिलाधिकारी, उत्तरकाशी।
4. पुलिस अधीक्षक, उत्तरकाशी।
5. कमाण्डेन्ट 11 JAKLI, Pin 911011, Ch 56 APO हर्बिस उत्तरकाशी।
6. कमाण्डेन्ट 12वीं/35वीं वाहिनी आई0टी0पी0 मातली/महीखण्ड उत्तरकाशी।
7. जिला आपदा प्रबन्धन अधिकारी, उत्तरकाशी।
8. SIO कार्यालय विशेष शाखा अभिसूचना विभाग विकास गवन लदाड़ी, उत्तरकाशी।
9. उप जिलाधिकारी, भूदाड़ी।
10. वन क्षेत्राधिकारी रेंज गंगोत्री को इस आशय से प्रेषित की नियमानुसार शुल्क प्राप्त करते हुए यह भी सुनिश्चित किया जाय कि अभियान दल द्वारा किसी भी दशा में बुकाल में रात्रि विश्राम नहीं किया जायेगा। प्रवेश के समय प्लास्टिक आदि के खाद्य सामग्री की सूची को तथा वापसी में उपरत सामग्री का गार्वेज की विडियोग्राफी तथा सी0सी0टी0पी0 कैमरे के सामने प्रदर्शित करने के निर्देश कनखू बैरियर इन्चार्ज को देना सुनिश्चित करें। अभियान दल द्वारा जिस स्थान पर टैन्ट लगाया जायेगा, अनुमति समाप्त होने से 2 दिन पूर्व उस स्थान पर स्टाफ को भेजकर उस स्थान की फोटोग्राफ्स, जी0पी0एस0 लोकेशन व अनापत्ति प्रमाण पत्र अधोहस्ताक्षरी को प्रेषित करेंगे, तदुपपरान्त ही एजेन्सी द्वारा जमा की गयी धनराशि को अवमुक्त किया जा सकेगा।

उप निदेशक,
गंगोत्री राष्ट्रीय पार्क,
उत्तरकाशी।

जिला अधिकारी
उत्तरकाशी



कार्यालय उप निदेशक गंगोत्री राष्ट्रीय पार्क, उत्तरकाशी

Div. Office at: Forest Colony (Kotbanglew) Dist. Uttarakashi, Phone & Fax 01374-222695

Email: ddggnptk@gmail.com

पत्रांक : 208 / 1-15 कोटबंगला, दिनांक: 22/8/2023



सेवा में,

अपर जिलाधिकारी,
उत्तरकाशी।

विषय :-

माननीय हरित क्रांति प्राधिकरण में योजित मूल आवेदन सं० 581/2022 उर्वशी कछारी, बनाम यूनियन ऑफ इण्डिया व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक के अनुपालन में अवगत कराना है कि गंगोत्री राष्ट्रीय पार्क, उत्तरकाशी के अन्तर्गत निम्न प्रकार से कार्यवाही की जा रही है।

1. गंगोत्री-गौमुख मार्ग पर खच्चरों के पंजीकरण/टेन्डर प्रक्रिया अपर मुख्य अधिकारी, जिला पंचायत उत्तरकाशी द्वारा की जाती है। छोड़े खच्चरों द्वारा उत्सर्जित किये जाने वाले मल को निस्तारित करने की जिम्मेदारी भी अपर मुख्य अधिकारी, जिला पंचायत, उत्तरकाशी की है, इस सम्बन्ध में अपर मुख्य अधिकारी से इस कार्यालय के पत्रांक सं० 1268/1-15 दिनांक 10.04.2023 से अनुरोध किया गया है।
2. गंगोत्री राष्ट्रीय पार्क के अन्तर्गत यात्रियों के अल्प विश्राम हेतु अलग-अलग स्थानों पर छः प्रतिकालयों का निर्माण किया गया है। कनखू, हमकिया, देवगाड़, भांगलूवासा, चीड़वासा एवं भोजवासा।
3. पार्क के कनखू बैरियर पर प्रत्येक यात्री के सामान की जांच की जाती है एवं उनके नग को रजिस्टर में अंकित किया जाता है, उसको वापस लाने पर पुनः गणना की जाती है यदि कोई सामान नहीं लाता है तो उसका पैसा जप्त किया जाता है लगभग सभी लोग कूड़ा वापस लाते हैं।
4. गंगोत्री राष्ट्रीय पार्क में प्रवेश के समय यात्रियों से कूड़ा ले जाने पर 100 रु० की धनराशि जमानत के रूप में कनखू बैरियर पर जमा करायी जाती है, तथा वापसी में कूड़ा वापस लाने के पश्चात् जमा की गई धनराशि को उन्हे वापस कर दिया जाता है, रजिस्टर की छायाप्रति संलग्न है। (संलग्नक-1)
5. एकत्रित किये गये कूड़े को निस्तारण हेतु नगर पंचायत, गंगोत्री को दिया जाता है। जिसकी प्राप्ति रसीद संलग्न है। (संलग्नक- 2)
6. इसके अतिरिक्त समय-समय पर पार्क के अधिकारियों/कर्मचारियों एवं भारत तिब्बत सीमा पुलिस बल व अन्य संस्थाओं द्वारा भी सफाई एवं कूड़ा एकत्र किया जाता है। जिसकी फोटो संलग्न है। (संलग्नक- 3)

अतः सूचना सूचनार्थ सेवा में प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

भवदीय

उप निदेशक,
गंगोत्री राष्ट्रीय पार्क,
उत्तरकाशी।

प्रतिलिपि:- जिलाधिकारी, महोदय, उत्तरकाशी की सेवा में सादर सूचनार्थ प्रेषित।

उप निदेशक,
गंगोत्री राष्ट्रीय पार्क,
उत्तरकाशी।

3. 3-Budget allotment/AC Letter's

जिला अधिकारी
उत्तरकाशी




जिला अधिकारी
उत्तरकाशी

29	22/10/15	2. x.p. Shambhaji	
30	25/10/15	2. x.p. Shambhaji	
31	26/10/15	2. x.p. Shambhaji	

जापि के जाने की जानकारी के पाठ
 के जाने की जानकारी के जाने की
 जानकारी के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की

जापि के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की

जापि के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की

6	26/10/15	2. x.p. Shambhaji	
7	27/10/15	2. x.p. Shambhaji	
8	28/10/15	2. x.p. Shambhaji	
9	29/10/15	2. x.p. Shambhaji	

जापि के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की

जापि के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की

जापि के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की
 जाने की जानकारी के जाने की जानकारी के जाने की

[Signature]
 जिला अधिकारी
 उत्तरकाशी

।। कार्यालय नगर पंचायत, गंगोत्री, जनपद-उत्तरकाशी ।।

Sl. No.	Points	Compliance done Sl.No.																																													
1.	<p>3.2.1 Solid waste and plastic waste management :-</p> <p>ii. It is reported that only three (03) sweepers were deputed to clean the track from Gangotri to Gaumukh. However, during the inspection, it was observed that the tracks had not been cleaned. The track was littered with dung, solid waste and plastic waste.</p>	<p>नगर पंचायत गंगोत्री क्षेत्रान्तर्गत घर-घर यात्रा व्यवस्था को सुचारु रूप से बनाये रखने के लिए प्रत्येक वर्ष स्वच्छता प्रयत्न हेतु पर्यावरण मित्रों की तैनाती की जाती है, जिनके द्वारा नियमित रूप से दो पालियों में सफाई का कार्य किया जाता है। एवं कूड़े को घर-घर से ही अलग-अलग जैविक एवं अजैविक रूप में एकत्रित किया जाता है। अजैविक कूड़े को नगर पंचायत गंगोत्री में स्थापित कॉम्पेक्टर मशीन के माध्यम से कॉम्पैक्ट कर सिलिलियो/पेटी बनाकर विक्रय किया जाता है। साथ ही नगर पंचायत गंगोत्री द्वारा समय-समय पर गन्दगी करने वालों के विरुद्ध एंटी लिटरिंग एंड एंटी स्पिटिंग एक्ट 2016 के तहत चालानी कार्यवाही की जाती है, जिसका विवरण निम्न प्रकार है।</p> <p>The Anti Littering & Anti Spitting Act, 2016 के तहत वर्ष 2023-24 में काटे गये चालानों का विवरण-</p> <table border="1"> <thead> <tr> <th>क्र.सं.</th> <th>माह का नाम</th> <th>चालानों की संख्या</th> <th>वसूल किया गया जुर्माना (रुपये में)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>अप्रैल</td> <td>25</td> <td>2,600.00</td> </tr> <tr> <td>2</td> <td>मई</td> <td>20</td> <td>8,200.00</td> </tr> <tr> <td>3</td> <td>जून</td> <td>59</td> <td>6,700.00</td> </tr> <tr> <td>4</td> <td>जुलाई</td> <td>1</td> <td>300.00</td> </tr> <tr> <td></td> <td>कुल योग</td> <td>105</td> <td>20,500.00</td> </tr> </tbody> </table>	क्र.सं.	माह का नाम	चालानों की संख्या	वसूल किया गया जुर्माना (रुपये में)	1	अप्रैल	25	2,600.00	2	मई	20	8,200.00	3	जून	59	6,700.00	4	जुलाई	1	300.00		कुल योग	105	20,500.00																					
क्र.सं.	माह का नाम	चालानों की संख्या	वसूल किया गया जुर्माना (रुपये में)																																												
1	अप्रैल	25	2,600.00																																												
2	मई	20	8,200.00																																												
3	जून	59	6,700.00																																												
4	जुलाई	1	300.00																																												
	कुल योग	105	20,500.00																																												
2.	<p>iii. There is no Waste Processing Plant at Gangotri to manage the solid and plastic waste generated from Gaumukh. The waste being collected and disposed off in Nagar Palika Trenching ground Barkot. This in violation of Provisions of the solid waste management rules 2016 and the Plastic Waste Management Rules, 2016 as amended.</p>	<p>सॉलिड वेस्ट मैनेजमेंट के अन्तर्गत नगर पंचायत के द्वारा नगर के सभी 4 वार्डों से 100 प्रतिशत घर-घर से कूड़ा पृथक-पृथक (जैविक व अजैविक) प्राप्त कर, एकत्रित किया जा रहा है। गंगोत्री नगर क्षेत्र में अजैविक कूड़े को कॉम्पेक्ट किये जाने हेतु कॉम्पेक्टर स्थापित किया गया है। जिसमें अजैविक कूड़े को आईटमवाइज अलग-अलग करने के बाद कॉम्पेक्ट कर रिसाईकिलिंग के लिए विक्रय कर दिया जाता है।</p> <p>वर्ष 2023-2024 की यात्रा काल में निम्न प्रकार से कूड़ा विक्रय किया गया।</p> <table border="1"> <thead> <tr> <th>क्र. सं.</th> <th>वर्ष</th> <th>माह</th> <th>कूड़े की मात्रा (कि०ग्रा०)</th> <th>प्राप्त आय</th> </tr> </thead> <tbody> <tr> <td>2.</td> <td>2023-24</td> <td>22</td> <td>116</td> <td>22 अप्रैल से 30 मई तक एकत्रित अजैविक कूड़े को विक्रय कर प्राप्त आय ₹ 11,500.00</td> </tr> <tr> <td></td> <td>अजैविक कूड़ा-गत्ता, प्लास्टिक</td> <td>अप्रैल-30</td> <td></td> <td></td> </tr> <tr> <td></td> <td></td> <td>मई</td> <td>524</td> <td></td> </tr> <tr> <td></td> <td></td> <td>जून</td> <td>576</td> <td>10,450.00</td> </tr> <tr> <td></td> <td>बोतल, प्लास्टिक पन्नी</td> <td>जुलाई</td> <td>477</td> <td>8,050.00</td> </tr> <tr> <td></td> <td></td> <td>15 अगस्त तक</td> <td>88</td> <td>-</td> </tr> <tr> <td></td> <td></td> <td>कुल</td> <td>1781 कि०ग्रा०</td> <td>30,000.00</td> </tr> <tr> <td></td> <td></td> <td>आतिथि तक कुल आय</td> <td></td> <td>30,000.00</td> </tr> </tbody> </table>	क्र. सं.	वर्ष	माह	कूड़े की मात्रा (कि०ग्रा०)	प्राप्त आय	2.	2023-24	22	116	22 अप्रैल से 30 मई तक एकत्रित अजैविक कूड़े को विक्रय कर प्राप्त आय ₹ 11,500.00		अजैविक कूड़ा-गत्ता, प्लास्टिक	अप्रैल-30					मई	524				जून	576	10,450.00		बोतल, प्लास्टिक पन्नी	जुलाई	477	8,050.00			15 अगस्त तक	88	-			कुल	1781 कि०ग्रा०	30,000.00			आतिथि तक कुल आय		30,000.00
क्र. सं.	वर्ष	माह	कूड़े की मात्रा (कि०ग्रा०)	प्राप्त आय																																											
2.	2023-24	22	116	22 अप्रैल से 30 मई तक एकत्रित अजैविक कूड़े को विक्रय कर प्राप्त आय ₹ 11,500.00																																											
	अजैविक कूड़ा-गत्ता, प्लास्टिक	अप्रैल-30																																													
		मई	524																																												
		जून	576	10,450.00																																											
	बोतल, प्लास्टिक पन्नी	जुलाई	477	8,050.00																																											
		15 अगस्त तक	88	-																																											
		कुल	1781 कि०ग्रा०	30,000.00																																											
		आतिथि तक कुल आय		30,000.00																																											
3.	<p>iv. During the visit, very poor management of solid and plastic waste was observed. The agency has not provided a proper Collection, Transportation, and disposal system for solid and plastic waste.</p>	<p>सॉलिड वेस्ट मैनेजमेंट के अन्तर्गत नगर पंचायत के द्वारा नगर के सभी 4 वार्डों से 100 प्रतिशत घर-घर से कूड़ा पृथक-पृथक (जैविक व अजैविक) प्राप्त कर, एकत्रित किया जा रहा है। गंगोत्री नगर क्षेत्र में अजैविक कूड़े को कॉम्पेक्ट किये जाने हेतु कॉम्पेक्टर स्थापित किया गया है। जिसमें अजैविक कूड़े को आईटमवाइज अलग-अलग करने के बाद कॉम्पेक्ट कर रिसाईकिलिंग के लिए विक्रय कर दिया जाता है।</p>																																													
4.	<p>ix. It is also informed that during may to july of every year, crowd escalates higher no as compared to other months. Possibility of very poor situation with respect of solid/ plastic waste management as well as track cleaning cannot be ruled out during peak time.</p>	<p>सॉलिड वेस्ट मैनेजमेंट के अन्तर्गत नगर पंचायत के द्वारा नगर के सभी 4 वार्डों से 100 प्रतिशत घर-घर से कूड़ा पृथक-पृथक (जैविक व अजैविक) प्राप्त कर, एकत्रित किया जा रहा है। गंगोत्री नगर क्षेत्र में अजैविक कूड़े को कॉम्पेक्ट किये जाने हेतु कॉम्पेक्टर स्थापित किया गया है। जिसमें अजैविक कूड़े को आईटमवाइज अलग-अलग करने के बाद कॉम्पेक्ट कर रिसाईकिलिंग के लिए विक्रय कर दिया जाता है।</p>																																													

अधिसासी अधिकारी,
नगर पंचायत गंगोत्री, उत्तरकाशी।

जिला अधिकारी
उत्तरकाशी

कार्यालय जिला पंचायत, उत्तरकाशी

निकट विकास भवन लदाडी

email:- zilapanchayatuki@yahoo.in

यात्रा व्यवस्था 2023 में गंगोत्री धाम से कूड़ा निस्तारण ठेकेदार द्वारा दी गई रिपोर्ट के अनुसार आतिथि तक कुल निस्तारण की लिये भेजा गया है।

क्र.स	माह	गंगोत्री धाम से निस्तारित मात्रा
01	मई 2023	20 कुन्टल
02	जून 2023	25 कुन्टल
03	जुलाई 2023	30 कुन्टल
04	अगस्त 2023	10 कुन्टल
	योग :-	8 टन 500किलो

अतः यात्रा व्यवस्था 2023 में गंगोत्री धाम से कूड़ा रिसाईकिलींग के लिये कुल 8 टन 50 किलो भेजा गया है।

अपर मुख्य अधिकारी
जिला पंचायत, उत्तरकाशी

जिला अधिकारी
उत्तरकाशी

Memorandum of Understanding

This Non-Financial Memorandum of Understanding (MOU) is made on _____

By and Between

District Administration Uttarkashi (Government of Uttarakhand), (hereinafter referred to as "DAU"), of the FIRST PARTY represented by its SDM, Uttarkashi, District Uttarkashi (Uttarakhand).

And

Rapidue Technologies Private Limited (CIN: U72300TG2015PTC101913), a Company duly Incorporated and registered under the provisions of the Companies Act, 2013 and having its Registered Office at Flat 401, Janardhana Plaza, Lumbini Enclave, Gachibowli, Hyderabad, Telangana 500032, INDIA, (hereinafter referred to as "Recykal") which expression shall wherever the context so permits includes its Affiliates, Successors and Assigns.

Recykal and DAU are hereinafter individually referred to as "party" and collectively as "parties"

WHEREAS DAU is Administration Authority in District Uttarkashi, Uttarakhand and is responsible for handling administration including waste in the Uttarkashi District.

WHEREAS Recykal is a well reputed and established organization engaged in the business of providing Waste Management Services ("Service"). RECYKAL connects various stakeholders with the use of digital technology solutions for each of these stakeholders and also overarching technology solutions that connect one with the other.

WHEREAS DAU is taking measures to manage littering and recyclable waste in the district Uttarkashi. In this regard, DAU and Recykal agreed to set up a Deposit Return System for segregation/collection/recycling of Dry waste such as (plastic, MLP, Tetra, glass) in the District Uttarkashi (Hereinafter called the "Project").

WHEREAS the parties wish to enter into this MOU to set out the initial relationship between the parties as well respective rights and responsibilities of each Party.

NOW THEREFORE Recykal and DAU hereby covenant and agree as follows:

1. Scope and Purpose:

A. Deposit Return System (DRS)

- 1.1. Parties intend to implement a Digital Deposit Return System (DRS) in the district Uttarkashi in phase-wise manner, where it will be mandatory to place refundable deposit on products falling under category of items as described in Annexure 1 through this project in Uttarkashi city in Phase 1.
 - 1.1.1. Track Gangotri: From Jhala village to Gangotri Temple, checkpost at Jhala (or as per operational feasibility)
- 1.2. In DRS a customer pays a deposit in addition to the product price. When the customer returns their empty container, the deposit is refunded back. Detailed scope of project is more elaborately defined in the annexure-1 of this agreement. The deposits are traced and transacted through use of QR code technology
- 1.3. The purpose of the project is to prevent littering of Dry waste and effective waste management in the Uttarkashi district, especially during Char Dham Yatra.
- 1.4. The Project will be implemented in coordination with the District Administration of Uttarkashi District, District tourism department, Urban Development Department, State PCB, Dept of Commercial taxes, local governance bodies, trade & hotel associations


जिला अधिकारी
उत्तरकाशी

- 1.5. The project shall be implemented on a cost sharing and responsibility sharing basis. Parties shall agree on the cost sharing as and when required.
- 1.6. A project Monitoring Committee shall be established having members from DAU and Recykal, to monitor the progress, resolve issues and to form advisory on the utilisation of unclaimed deposits at the end of year
- 1.7. Recykal shall be the Knowledge & Technology partner in the project and shall be responsible for providing complete DRS technology, QR codes, digital DRS platform, training of the staff, project monitoring & channelisation of the DRS waste from Uttarkashi District to the Recycler after collection
- 1.8. All the Dry waste collected through DRS during the project duration will be owned and channelized by Recykal.
- 1.9. DAU shall be the owner of the program and would be responsible for project permissions, project notification, stakeholder consultations and communication, project implementation (human resources, land, monitoring and project facilitations like storage space, collection vehicles & safety equipment, required infrastructure like storage space, baling facility etc.) sale of QR codes and monitoring of the deposits, refunds, and utilisation of unredeemed deposits
- 1.10. The deposits are tracked transacted through unique QR codes provided by district. The financial transactions related to sale of QR codes, refund of the deposits to waste collector, shall be jointly managed & monitored by DAU & Recykal during project duration
- 1.11. Unredeemed deposits after their expiry (that are not refunded by any consumer for 6 months), shall be invested back in project for IEC, admin charges (including of Recykal), building DRS infrastructure (Reverse vending machinery) and procurement of Non-DRS waste at market price and in no case shall not be utilised for any other purpose by the parties, with due permission of DAU.
- 1.12. Admin charges shall be deducted from unredeemed balance and admin charges will include expense
 1. Cost of manpower utilised by Recykal for sale counters, project monitoring
 2. Cost of shipment of QR codes to District Uttarkashi and to the distributors
 3. Cost of transaction fee borne by Recykal for each UPI transaction
 4. Cost of developing collection centres e.g. payment of monthly agency fee to shops and locals who come forward to do the collection.
- 1.13. Deposit shall be applicable to category of material as described in Annexure 1
- 1.14. Operational flow, Workplan (List of activities, Timelines & Responsibilities) & Human Resource requirements are given in annexure 2, annexure 3 & annexure 4 respectively

2. **General obligation:**

- 2.1. Parties hereby acknowledge and agree that they will each respectively perform all acts and execute all documents as reasonably required in order to give effect to the terms of this Memorandum.
- 2.2. Parties shall cooperate in the spirit of mutual understanding and goodwill in order to develop parties' relationship with one another to pursue the purpose of this MOU.

3. **Roles and responsibilities of District Authority**

A. For DRS project

- 3.1. DAU shall hold responsibility for the successful and time bound implementation of Project within the project area District Uttarkashi.
- 3.2. DAU shall undertake responsibility to achieve all permissions to conduct the project in the district, undertake suitable stakeholder consultations and issue an official notification to all the waste generators in District Uttarkashi, authorising the implementation of Project in the Uttarkashi District and intimating the role of Recykal in the Project.
- 3.3. DAU shall support for all essential data required during the project period
- 3.4. DAU shall nominate members to the Project Management Committee (PMC) chaired by District Magistrate, Uttarkashi.


 जिला अधिकारी
 उत्तरकाशी

- 3.5. DAU along with Knowledge partner shall set up bylaws for utilisation of the unredeemed deposits in the nodal account
- 3.6. DAU shall provide required necessary support in form of space/shop area for setting up collection centre cum refund centres in the project area, where ever public premises are available & feasible.
- 3.7. Recykal shall endeavour to utilise existing vendors or shops as collection centre. Any expense incurred during the process shall be borne by Recykal.
- 3.8. DAU shall facilitate the Recykal team for the stay and travel inside the district during project duration
- 3.9. DAU shall nominate competent authority (Department and Nodal officer) for routine works of project along with Recykal team.
- 3.10. DAU shall appoint Nodal officer for addressing the issues faced by Recykal during program implementation
- 3.11. DAU shall make it mandatory for all commercial dry waste generators to abide by the program in the mentioned region. Appropriate penalties may be levied on Commercial dry waste generators to ensure adherence to the requirement of Project, in accordance with the existing laws.
- 3.12. DAU shall conduct an exhaustive IEC campaigns to raise awareness of the project for the citizens through multiple platforms and its advantage through running campaigns, training, events or traditional media and hoardings.
- 3.13. DAU shall incorporate co-branding with Recykal as Technology and Knowledge partner in the program on its all IEC programs, social media handles, traditional media for the project.
- 3.14. DAU shall develop an IEC plan in collaboration with all existing programs of different SBM program and provide a platform for orientation & mass awareness of local stakeholders (Commercial waste generators, hotels, restaurants, shops, local leaders, Panchayat members, NGOs, Collection Agencies), citizens before implementing the program on ground.
- 3.15. DAU shall provide efficient manpower support for conducting the ground operations from collection of material from shops and drop at a common point storage space or Material Recovery facility, from where it shall be processed (sorted and baled and Channelised to recyclers by Recykal). These manpower shall be trained on DRS SOP by Recykal for Smart Waste Management
- 3.16. DAU shall provide a secured storage space of 200 sq.mt well connected with motorable road having electricity connection and an electric balling machine at the storage area for storing collected material
- 3.17. DAU shall evaluate the impact reports submitted by Recykal and shall guide and support in betterment of project during project duration.
- 3.18. DAU can evaluate channelisation of non-DRS dry waste collected from their Door to Door collection in the Project area through Recykal from their DRS storage facility to avoid dumping into landfill.
- 3.19. DAU can take assistance of Recykal on improving source segregation to attain better extraction of dry waste from Municipal waste

4. Roles and responsibility of Recykal

A. DRS Project

- 4.1. Manage the project to achieve the objective of effective management of waste in Uttarkashi District


 जिला अधिकारी
 उत्तरकाशी

- 4.2. To provide roadmap (technology, operations and IEC) for successful implementation of DRS in project area
- 4.3. Provides digital applications that would help in below processes to DAU
- Generation of unique QR Sticker and track their lifecycle on DRS platform
 - Dispensing of QR stickers to the respective sale points
 - Validation of the QR stickers on the containers brought back to the collection point.
 - Enable digital system for transferring payments to the person bringing back containers with valid QR stickers
 - Reports/Dashboard for the District Administration to track the streamlined waste disposal each day
 - Any other tech enhancements related to the project
- 4.4. Provide an experienced project manager to run the complete program successfully in the project region
- 4.5. To set guidelines and necessary trainings on onboarding local shops and any common citizen volunteering to become collection centre in the project location.
- 4.6. Manage the monetary transaction i.e. Collection of deposits on QR Code, refund of Deposit on return of Waste with QR Code via the Bank account or otherwise.
- 4.7. Project manager of Recykal shall have complete access to bank account for the reconciliation purpose.
- 4.8. Transport of waste from MRF to authorised and responsible recyclers.
- 4.9. Sharing of the non-compliance event/report with the DAU , highlighting issues and red flags
- 4.10. To provide all digital content for educating citizens, FAQs for solving the queries of citizens, recording the feedback of the citizens.

5. Roles and responsibilities of Project Management Committee

A. For DRS project

- Monitoring of the project
- Monitoring of the unredeemed deposits (Total Deposits minus Redeemed deposits & Implementation charges of Recykal)
- Conduct monthly meetings and circulate & maintain meeting notes
- Resolving issues and provide suggestions for smooth management of the project as and when required
- Help in official data maintenance of waste management in the region

6. Governance of Project

- The Project shall be managed by a Project management committee (PMC) which shall have equal member of DAU , Recykal and chaired by District Magistrate.
- Project Management committee shall meet atleast once in a month via physical or virtual to monitor the progress of the project and provide its recommendation to Parties for further Implementation of Project.
- The committee shall be empowered to make suitable amendments to the clauses of the MoU
- The committee shall regularly reconcile the deposit transactions collectively decide on the unredeemed deposits audit and utilisation as described in clause 1.11 of this MoU.

7. Confidentiality

- Parties hereby acknowledge that there may be exchange of information which may be confidential and hereby further acknowledge receiving party shall protect the Confidential Information of the Disclosing Party in the same manner or with at least the same degree of care, but not less than a reasonable degree of care, that it uses to protect its own confidential and proprietary Information.


 जिला अधिकारी
 उत्तरकाशी

- 7.2. "Confidential Information" includes, but is not limited to, Intellectual Property Information, Business Information, proprietary information and Trade Secrets, that is disclosed by either parties (Hereinafter called 'Disclosing Party') directly or indirectly, whether in writing or any other form, to the other party (hereinafter referred to as "Receiving Party"), or that is obtained as a result of observations made at a party's facilities, or otherwise obtained by the Receiving Party from the Disclosing Party, and that is related to the Purpose obligation mentioned above shall not apply to any Information that
- 7.2.1. has been entered into the public domain not on account of any act or omission by the Other Party;
- 7.2.2. was known to the Party at the time of first receipt, or thereafter becomes known prior to such disclosure without similar restrictions from a source other than the disclosing Party, as evidenced by written records;
- 7.2.3. is required to be disclosed pursuant to any applicable laws, rules, regulations or order of any court or regulatory authority having jurisdiction over the Party provided that the Receiving Party shall give the Disclosing Party reasonable notice prior to such disclosure to contest disclosure or to seek any available legal remedies to maintain such information in confidence.
- 7.2.4. Any party shall not share or reveal the personal data and bank related information of individuals benefitting/ redeeming the deposit from the DRS Project.

8. Time and Duration of MOU

- 8.1. This MOU will be effective for 5 years from the commencement date on an extendable basis.
- 8.2. The Parties agree to do such further acts and things and execute and deliver such additional agreements and instruments as the other may reasonably require to consummate, evidence or confirm the agreements contained in this MOU.
- 8.3. Unless terminated by either party by giving 90 days advance notice to the other party, this MOU shall be valid until the Agreement commences.
- 8.4. Any changes if required can be brought in MOU only after complete discussion and agreement of both the parties in writing.

9. Consequences of termination

- 9.1. In the event of termination:-
- 9.1.1. Neither Party will, under this memorandum, incur any financial liability to the other party.
- 9.1.2. In the event that any party is in possession of any equipment, materials, documents, property, data or other information shall promptly return all items to the other party or destroy any items directed to do so by the other party.

10. Exclusivity

- 10.1. Each Party hereby represent (for the purpose of this clause is referred to as 'representing party') to other party that:
- 10.2. Upon signing of this MOU, the representing party shall terminate any discussion or negotiations with any party other than a party to this memorandum which relate to the purpose of the project in which the representing party is involved.
- 10.3. While this MOU is effective, the representing party shall not, directly or indirectly enter into any agreement, Memorandum of understanding, letter of intent or any other arrangement with any third party in relation to the project unless such arrangement is in pursuant to this MOU in order to pursue the purpose of MOU.

11. Force Majeure

No Party hereto will be liable for the non-performance, or defective, or late performance, of any of its obligations hereunder to such extent and for such period of time as such non-performance, defective performance or late performance is due to reasons outside such Party's control, including without limitation acts of God, Pandemic, war (declared or undeclared), civil insurrection or unrest, acts (including failure to act) of any Authority, riots, revolutions, fire, floods, strikes, lockouts, or industrial action.


जिला अधिकारी
उत्तरकाशी

12. Dispute Resolution

- 12.1. Any dispute arising out of this MOU shall be resolved or settled amicably between the Parties. In case a party fails to resolve their dispute under this MOU shall refer the matter for arbitration to the sole arbitrator appointed jointly by the Parties.
- 12.2. Arbitration Proceeding shall be held in Hyderabad, Telangana in accordance with the provision of the Arbitration and Conciliation Act 1996 or any other statutory re-enactment or modification thereof for the time being in force.

13. Severability

- 13.1. In the event that any of the provisions of this MOU are held to be unenforceable or invalid, the validity and enforceability of the remaining provisions shall not be affected, and the Parties shall meet to agree on replacing such provision to the extent possible to record the initial intention of the Parties.

14. Good Faith

- 14.1. The Parties agree to perform their respective obligations in an expeditious manner on a best endeavours basis and act in good faith.

15. Amendments

- 15.1. No amendment or other variation of this MOU shall be effective unless it is in writing, is dated, expressly refers to this MOU, and duly signed by each Party.

16. Notices

- 16.1. Any notice or notification in connection with this MOU shall be in writing and any notice or other written communication pursuant hereto shall be addressed to RECYKAL and to [Party of the Other Part] at their respective address mentioned hereunder or to such other address as may be notified by the Parties in accordance with the provisions of this Clause. Such notice or request shall be deemed to have been given or made when it is actually delivered, if delivered by hand or facsimile or by reputable overnight courier or within four (4) days after it is dispatched by registered mail to the Party to which it is required to be given or made:

In case of RECYKAL:
 RAPIDUE TECHNOLOGIES PRIVATE LIMITED
 Flat No.401, Janardhana Plaza
 Lumbini Enclave, Gachibowli
 Hyderabad, Telangana - 500032

Phone: +919393201826
 Email: kiren@recykal.com

- 16.2. **In case of the Other Party**

17. Language

- 17.1. This Agreement is made in the English language and will be executed two counterparts each of which shall be sufficient evidence of the Agreement but all of which individually shall constitute one and the same instrument.


 जिला अधिकारी
 उत्तरकाशी

IN WITNESS WHEREOF, the Parties have executed this Memorandum of Understanding as of the date first written above.

For Rapidue Technologies Private Limited



Rishabh Bhasin
Director - Projects - DRS

For District Administration Uttarkashi



SDM(Uttarkashi)
Uttarkashi



जिला अधिकारी
उत्तरकाशी

Annexure 1

Deposit Value & Category of products to be covered

1. Non-essential Edible materials packed with plastic, or plastic based material (MLP), glass, tin wrapper/container
 - a. Category I - Rs 2 deposit on Chips, namkeen, chocolates, biscuits (all weights)
 - b. Category II - Rs 10 deposit on Non-alcoholic Beverages (branded and non-branded local)- (Cold drink, packaged water, soda, flavoured milk, juices, spiced milk beverages, tea, coffee)


जिला अधिकारी
उत्तरकाशी .उ.

Annexure 2
DRS Operational Flow

- a) DRS is mandated by the district authority in the Gangotri Yatra Route & Yamunotri Yatra Route
- b) The area is declared as Plastic Regulated Zone, where use of Plastic is permitted only after fulfilling certain conditions.
- c) The complete list of category of applicable items is notified by the district on which DRS is applicable.
- d) All distributors selling mandated categories purchase QR codes from District QR sale centres operated by Recykal and they paste on product, all sale proceeds go to DRS Nodal account
- e) Collection centres are opened in District through shops, volunteers, who get incentive from Recykal to run the collection centre (Also called Deposit Refund centres, through shops or citizens – any citizen having storage space for 50 sq m and staying close to waste generator agency like hotels, restaurants, shops can become authorised collection centre after due validation).
- f) The collection of the material from shops to MRF at Yamunotri & Gangotri is managed by existing staff of the DAU
- g) At few places SHG staff can be utilised to run collection centre
- h) The citizens and waste collectors deposit empty containers with QR code at these centres and get their refund. The MRF agency can also buy other non-DRS dry waste from the citizens/shops at market rates and sell it on Recykal Marketplace further along with DRS material to generate more revenue of the Refund centre.


जिला अधिकारी
बनारकाशी

Annexure:3

Workplan

a. List of activities, Timelines & Responsibilities

No	Task	Timeline	Recykal	District Administration Uttarkashi
A	All Project activities			
1	Paperwork completion and MoU with District Administration Uttarkashi	10 th Mar 2023	Y	Y
2	Interdepartmental discussions & meetings, releasing of Notification, discussion on responsibility of departments	1st week	Y	Y
3	Stakeholder discussions Alignment of stakeholders Brands, Distributors & local sellers Shopkeepers, Hotels, Restaurants, Homestay on coordination and clear instructions on tasks to be carried out by each of them	3 rd & 4 th week	Y	Y
4	Identification of project team for project operations on ground	3 rd & 4 th week	Provision of project manager & support staff	Provision of ground staff
5	Release of notification	4 th week, before April		Y
6	Technological enhancements Adding of Nodal bank account to DRS platform	4 th week to 6 th week		
7	IEC campaigns, awareness campaigns	4 th week onwards	Provide content	Provide banners, announcements, prints
8	Launch of project	8 th week onwards (4 th week of April)		
8a	Registration of shops & citizens for becoming collection cum refund centre			Dedicate team of 2 persons for each track for registration
8b	QR Generation, printing, establish QR sale centres		QR Generation, printing, QR sale, deposit in Nodal Bank account	, identify appropriate QR sale points on both tracks
8c	Functional QR refund centres		Validation, resolving of issues, training of shopkeepers for refund	Registration of citizens/shopkeepers to become collection centre, collection of


 जिला अधिकारी
 उत्तरकाशी

				relevant documents, phone number
8d	Collection of material from shops (refund centres and dropping to common collection point)			Staff of Nagar Pallika at Gangotri and Jila Panchayat at other project location
8e	MRF centre		Sorting & baling staff Planning of flow of material and storage	Provision of storage space, secured shed, baling machine & electricity connection
8f	Channelisation of waste from MRF centre to recyclers	Last week of Yatra	Logistics From MRF centre to recycler	
9	Reporting and Tracking progress mechanism	From the starting of project	Can be actively tracked on platform	


 जिला अधिकारी
 उत्तरकाशी

Annexure 4

Human resource requirement

a. Recykal Human Resource Deployment

Position	Role	No.	Location
Project Lead	Complete overseeing project progress, conduct stakeholder meetings, communication between different stakeholders, solving project issues	1	Uttarkashi
Project executive	Managing common collection centre Overseeing ground operations Conducting trainings on requirement basis Managing channelisation, coordination with NP Uttarkashi ground team Conducting surprise survey of city	1	Uttarkashi
Technology support	Managing development requirement and tech enhancement requirements in the project Maintenance of the app	2	Hyderabad/ Online

b. DAU, Uttarkashi - Human resource requirement

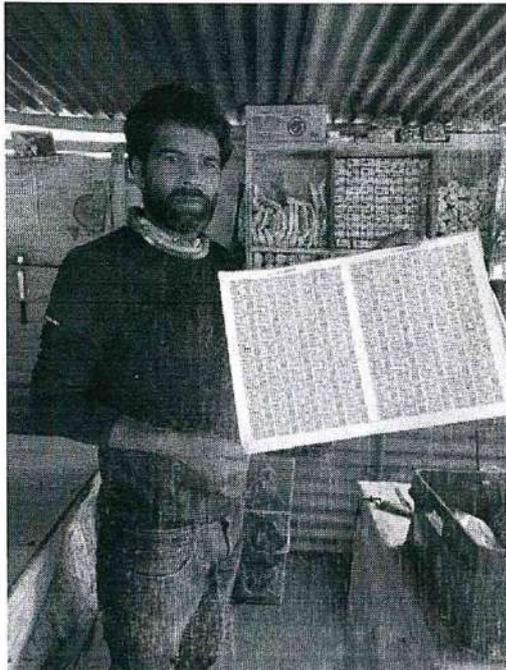
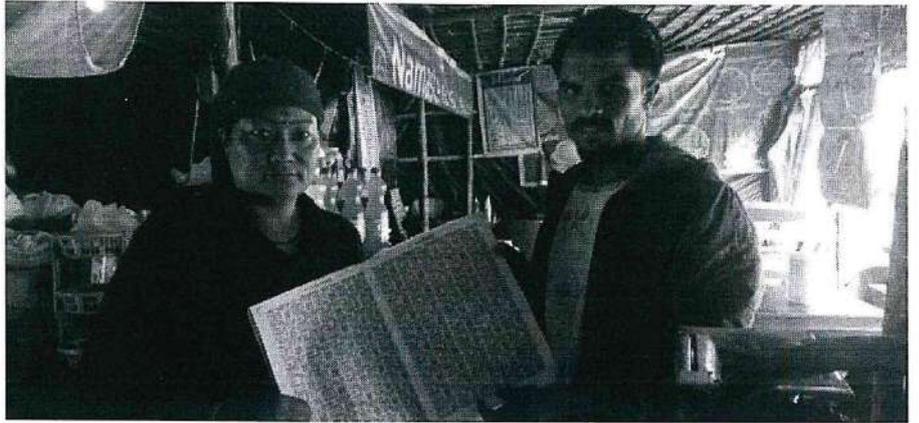
Position	Role	No.	Location
Nodal officer	Overall project monitoring, guidance and support & facilitation at Barkot	1	Uttarkashi
Swachhta Karmi (from existing staff) (Shared responsibility)	Collection of DRS waste from shops and dropping to common collection centre (Shared with non-DRS waste collection) (10 for each track) Sorting and baling of material at common collection centre	12	Uttarkashi
QR sale counters	Sale of QR to distributors, deposit cash collection in Nodal account	3	Dobata
Shops compliance survey persons	Can be taken on shared responsibility basis	4	2 on each track


 जिला अधिकारी
 उत्तरकाशी

Annexure 5
Infrastructure requirement

Requirement	Specifications	Responsibility
MRF centre	Covered and secured space of 200 sq m with electricity connection having baling facility	DAU
Baling Machine (1)	Automatic baling machine for making bales of the collected dry waste	DAU
Collection vehicle	For collection of material from Refund centres	DAU
Stay & Travel for Recykal Project managers	Along with other project staff	DAU


 जिला अधिकारी
 उत्तरकाशी




जिला अधिकारी
बतारकाशी

कार्यालय - मुख्य पशुचिकित्सा अधिकारी उत्तरकाशी।

विकास भवन, एन0आई0एम0 रोड, लदाडी

फोन/फैक्स-(01374)222320

संशोधित कार्यालय आदेश

जिलाधिकारी महोदय, उत्तरकाशी के कार्यालय पत्रांक संख्या 263/सी0पी0ओ0-डी0 एम0/2023 दिनांक 30.03.2023 के द्वारा अवगत कराया है कि श्री यमुनोत्री धाम एवं गंगोत्री धाम के कपाट दिनांक 22.03.223 को पर्यटक/यात्रियों के दर्शनार्थ खोले जायेंगे, पूर्व की भांति वास्वाम यात्राकाल में यात्रियों को लाने ले जाने हेतु प्रयुक्त होने वाले अश्व प्रजाति के पशुओं को चिकित्सा, स्वास्थ्य परीक्षण हेतु यात्रा पडव रथान जानकी घटटी/फूलघटटी/डामटा/गंगोत्री में पशुरोग नियंत्रण चौकी स्थापित करते हुये पूर्व आदेशों के द्वारा की गयी तैनाती को निरस्त करते हुये निम्न पशु चिकित्सा अधिकारियों एवं पशुधन प्रसार अधिकारियों तथा अन्य कार्मिकों की दो माह की तैनाती निम्न रोरटर के अनुसार की जाती है।

1 पशु रोग नियंत्रण निगरानी चौकी फूलघटटी।

क्र०सं०	अधिकारी/कर्मचारी का नाम	पदनाम/ पदस्थ संस्था	कार्य विवरण	कार्य अवधि	मोबाईल नम्बर
1	डा० विशन राणा	पशु चिकित्सा अधिकारी पशु चिकित्सालय- हुडोली	यात्रा में कार्यरत अश्व पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, स्वत नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशुकूरता प्रकरणों का पुलिस को संदर्भण।	दिनांक 21 अप्रैल 2023 से 05.05. 2023 तक	9411336666
	श्री कैलाश चौहान	पशुधन प्रसार अधिकारी पशु सेवा केन्द्र-बाडिया			7895428588
	श्री जगदीप राणा	पशुधन प्रसार अधिकारी पशु सेवा केन्द्र-स्नानाघटटी			9557800716
	श्री अब्दल दास	पशुधन सहायक पशु चिकित्सालय- पुरोला			-
2	डा० नमित मोहन मिजल्बाण	पशु चिकित्सा अधिकारी पशु चिकित्सालय- गुन्दिवाट गांव	यात्रा में कार्यरत अश्व पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, स्वत नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशुकूरता प्रकरणों का पुलिस को संदर्भण।	दिनांक 04. 05.2023 से 18.05.2023 तक	9834045614
	श्री मनोज रावत	पशुधन प्रसार अधिकारी मेढा केन्द्र-सरबडियार			8126494984
	श्री मनोज	पशुधन प्रसार अधिकारी पशु सेवा केन्द्र- जेष्टवाडी			9536749712
	श्री महेशलाल	पशुधन सहायक मुख्यालय			9528280965
3	डा० सुयश जयसवाल	पशु चिकित्सक पशु हुक हण्डिया	यात्रा में कार्यरत अश्व पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, स्वत नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशुकूरता प्रकरणों का पुलिस को संदर्भण।	दिनांक 19. 05.2023 से 02.06.2023 तक	9756157271
	श्री विपिन डिमरी	पशुधन प्रसार अधिकारी भेड एवं ऊन प्रसार केन्द्र-कफनील			7830879280
	श्री धनवीर रावत	पशुधन प्रसार अधिकारी पशु सेवा केन्द्र-बस्वाण गांव			8755796775
	श्री जगजीवन	वैक्सीनेटर पशु चिकित्सालय- राजगडी			8979229550
4	डा० अविनाश कटारिया	पशु चिकित्सक अधिकारी मुख्यालय	यात्रा में कार्यरत अश्व पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, स्वत नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशुकूरता प्रकरणों का पुलिस को संदर्भण।	दिनांक 03.6. 2023 से 17. 06.2023 तक	8958998089
	श्री जयेन्द्र मंहत	क्षेत्र प्रसार अधिकारी पशु सेवा केन्द्र- बगासू			7579499371
	श्री राजेश राणा	पशुधन प्रसार अधिकारी पशु सेवा केन्द्र-पिपलखण्डा			9410504477
	श्री शैलेन्द्र	वैक्सीनेटर पशु चिकित्सालय- बडकोट			7310893354

जिला अधिकारी
उत्तरकाशी

2 पशु रोग नियंत्रण निगरानी चौकी खरसाली जानकीघट्टी यमुनोत्री।

क्र०सं०	अधिकारी/कर्मचारी का नाम	पदनाम/ पदस्थ संस्था	कार्य विवरण	कार्य अवधि	मोबाईल नम्बर
1	श्री पुष्पेन्द्र सिंह	डीटनरी फार्मासिट चिकित्सालय- हनुमानघट्टी	चिकित्सा एव स्वास्थ्य परीक्षण	दिनांक 21 अप्रैल 2023 से अग्रिम आदेशों तक	8126761623
2	श्री प्रदीप नौटियाल	पशुधन सहायक चिकित्सालय- हनुमानघट्टी			-

3 पशु रोग नियंत्रण निगरानी चौकी जानकीघट्टी यमुनोत्री।

क्र०सं०	अधिकारी/कर्मचारी का नाम	पदनाम/ पदस्थ संस्था	कार्य विवरण	कार्य अवधि	मोबाईल नम्बर
1	डा० विनोद सोनी	पशु चिकित्सा अधिकारी धनारी भटवाड़ी	यात्रा में कार्यरत अथ पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, रक्त नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशुधन प्रकरणों का पुलिस को संदर्भण।	दिनांक 21 अप्रैल 2023 से 05.05.2023 तक	7351025217
	श्री बलकृष्ण शिष्ट	क्षेत्र प्रसार अधिकारी रा० भे० प्र० थरानुडी			9412997272
	श्री शैलेंद्र सिंह राणा	पशुधन प्रसार अधिकारी पशु सेवा केन्द्र-सुल्तान			9568545771
	श्री प्रताप सिंह रावत	पशुधन सहायक पशु चिकित्सालय- मुन्दिघाटगांव			7895570423
2	डा० धर्मेन्द्र नाथ	पशु चिकित्सा अधिकारी पशु चिकित्सालय- मुस्तिफ साँड	यात्रा में कार्यरत अथ पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, रक्त नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशुधन प्रकरणों का पुलिस को संदर्भण।	दिनांक 04.05.2023 से 18.05.2023 तक	9837371737
	श्री प्रमोद चौहान	पशुधन प्रसार अधिकारी पशु सेवा केन्द्र- गंगानो			9634876408
	श्री दीपेन्द्र सिंह	पशुधन प्रसार अधिकारी मेडा केन्द्र-धरानुडी			7455807214
	श्री काशीलाल	पशुधन सहायक पशु चिकित्सालय- नौगाव			-
3	श्री अंकित कुमार	पशु चिकित्सा अधिकारी पशु चिकित्सालय- मंकोली	यात्रा में कार्यरत अथ पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, रक्त नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशुधन प्रकरणों का पुलिस को संदर्भण।	दिनांक 19.05.2023 से 02.06.2023 तक	8057878994
	श्री आकाश	पशुधन प्रसार अधिकारी पशु सेवा केन्द्र- मंकोली			8864855988
	श्री गजेन्द्र सिंह	पशुधन प्रसार अधिकारी पशु सेवा केन्द्र-नानाडी			8410917041
	श्री सितारू लाल	पशुधन सहायक पशु चिकित्सालय- नौगाव			-
4	डा० राजाबाबू गुप्ता	पशु चिकित्सा अधिकारी चिकित्सालय- चिन्वालीसाँड	यात्रा में कार्यरत अथ पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, रक्त नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशुधन प्रकरणों का पुलिस को संदर्भण।	दिनांक 03.6.2023 से 17.06.2023 तक	9411010562
	श्री संजीव डिंगरी	पशुधन प्रसार अधिकारी पशु सेवा केन्द्र- भटिया प्रथम			9557140955
	श्री चन्द्रमोहन	क्षेत्र प्रसार अधिकारी पशु सेवा केन्द्र- टकडा			7830965899
	श्री श्याम सुन्दर	पशुधन सहायक पशु चिकित्सा अधिकारी चिकित्सालय- दिमली			-

जिला अधिकारी
उत्तरकाशी

4 पशु रोग नियंत्रण निगरानी चौकी वैकल्पिक मार्ग।

क्र०सं०	अधिकारी/कर्मचारी का नाम	पदनाम/ पदस्थ संस्था	कार्य विवरण	कार्य अवधि	मोबाईल नम्बर
5	डा० डी० के० शर्मा	पशु चिकित्सा अधिकारी घेड़-1 पशुधन यमकेशवर	सबल निगरानी दल का नेतृत्व करते हुए वैकल्पिक मार्ग पर चिकित्सा व निगरानी कार्य। यात्रा में कार्यरत अश्य पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, रक्त नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। पशुक्रूरता प्रकरणों का पुलिस को संदर्भण।	दिनांक 21 अप्रैल 2023 से अग्रिम आदेशों तक	-

5 पशु रोग नियंत्रण निगरानी चौकी डामटा।

क्र०सं०	अधिकारी/कर्मचारी का नाम	पदनाम	पदस्थ संस्था	कार्य अवधि	मोबाईल नम्बर
1	श्री देवेश शर्मा	वेटनरी फार्मासिट	पशु चिकित्सालय- डामटा	दिनांक 19 अप्रैल 2023 से अग्रिम आदेशों तक	9389927528
	श्री प्रवीन कुमार	पशुधन सहायक	पशु चिकित्सालय- डामटा		9528280865

6 पशु रोग नियंत्रण निगरानी चौकी गंगोत्री।

क्र०सं०	अधिकारी/कर्मचारी का नाम	पदनाम	पदस्थ संस्था	कार्य अवधि	मोबाईल नम्बर
1	डा० योगिता अधिकारी	पशु चिकित्सा अधिकारी	पशु चिकित्सालय- नेताला	दिनांक 22 अप्रैल 2023 से अग्रिम आदेशों तक	8458982201
	श्री महेन्द्र सिंह	पशुधन प्रसार अधिकारी	पशु सेवा केन्द्र- झाला		8859958085
	श्री मनवीर सिंह	पशुधन प्रसार अधिकारी	पशु सेवा केन्द्र- गंगाना		8534026702
	श्री सुरेन्द्र सिंह	पशुधन सहायक	पशु चिकित्सालय- भटवाडी		7351276234

उक्त के क्रम में डा० विवेकानन्द सती उप मुख्य पशुचिकित्सा अधिकारी मुख्यालय को जनपद में चारधाम यात्रा हेतु नोडल अधिकारी नामित किया जाता है, डा० विशान सिंह राणा पशुचिकित्सा अधिकारी पशुचिकित्सालय हुडोली को श्री यमुनोत्री धाम यात्रा मार्ग हेतु सहायक नोडल नामित किया जाता है तथा डा० योगिता अधिकारी पशुचिकित्सा अधिकारी पशुचिकित्सालय नेताला को श्री गंगोत्री धाम यात्रा मार्ग हेतु सहायक नोडल नामित किया जाता है। समन्वित सहायक नोडल अधिकारी गंगोत्री/यमुनोत्री दिनांक 22 अप्रैल 2023 से दैनिक प्रगति सूचना संलग्न प्रारूप पर नोडल अधिकारी चारधाम को उपलब्ध कराएंगे इसके उपरान्त नोडल अधिकारी मुख्यालय सूचना संकलित कर अधोहस्ताक्षरी को अवलोकनार्थ प्रस्तुत करेंगे।

अतः आपको निर्देश दिये जाते हैं कि उक्तानुसार प्रदत्त निर्देशानुसार श्री यमुनोत्री/श्री गंगोत्री धाम में समस्त व्यवस्थाओं को यथासमय पूर्ण करना सुनिश्चित करें। तदुपरांत आपके द्वारा किये गये कार्यों का भैतिक सत्यापन जिलाधिकारी महोदय एवं अधोहरताक्षरी द्वारा किया जायेगा। यदि आपके द्वारा निर्देशानुसार अपने कार्य को पूर्ण रूप से कराये जाने नहीं पाये गये तो, इसे गम्भीरता से लिया जायेगा व आपका उत्तरदायित्व निर्धारित कर कठोर कार्यवाही अगल में लाये जाने हेतु पत्र उच्चाधिकारियों


 जिला अधिकारी
 उत्तरकाशी

को प्रेषित किया जायेगा। इस अवधि में किसी भी अधिकारी/कर्मचारी को (विशेष परिस्थिति को छोड़कर) किसी भी प्रकार का अवकाश देय नहीं होगा।


मुख्य पशुचिकित्सा अधिकारी,
उत्तरकाशी।

पत्रांक 495-500/प0ध0- तीन/ चारधाम यात्रा/2023-24/ दिनांक 19/04/2023

प्रतिलिपि-

- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-
1. सम्बन्धित अधिकारी/कार्मिकों को अनुपालनार्थ।
 2. नोडल अधिकारी/उप मुख्य पशुचिकित्सा अधिकारी, चारधाम यात्रा।
 3. अपर निदेशक, पशुपालन विभाग, गढ़वाल मण्डल पौड़ी।
 4. निदेशक, पशुपालन विभाग, उत्तराखण्ड-देहरादून।
 5. मुख्य विकास अधिकारी, उत्तरकाशी।
 6. जिलाधिकारी, उत्तरकाशी।


मुख्य पशुचिकित्सा अधिकारी,
उत्तरकाशी।


जिला अधिकारी
उत्तरकाशी

कार्यालय मुख्य पशुचिकित्सा अधिकारी, उत्तरकाशी।

संख्या 132 / लेखा-चारधाम/2022.23 दिनांक 01-04-2023

मै0 दून कैनवास स्टोर,

53 मोती बाजार देहरादून।

विषय चारधाम यात्रा हेतु सामग्री की आपूर्ति करने विषयक।
महोदय,

आपके द्वारा प्रस्तुत कोटेशनों एवं बाजार सर्वेक्षण में आपकी दरें न्यून होने पर आप निम्नलिखित सामग्री की आपूर्ति कोटेशन में दी गई दरों के अनुसार पशुचिकित्सालय ज्ञानसू में करते हुये बिल दो प्रतियों में बैंक खाता विवरण सहित उपलब्ध कराना सुनिश्चित करें। ध्यान रहे कि सामग्री उच्च गुणवत्ता वाली होनी चाहिये। सामग्री आपूर्ति परिवहन के समय किसी भी क्षति के लिये फर्म पूर्ण रूप से उत्तरदाई रहेगी।

क्र.सं.	सामग्री का नाम	पैकिंग	दर	मात्रा
1	घोड़/खच्चर बाड़ी बैग 08 फिट X 10 फिट 10 पट्टियाँ सहित	EACH	3864.00	50

(डा0वी0डी0डौडियाल)

मुख्य पशुचिकित्सा अधिकारी,
उत्तरकाशी।

संख्या / दिनांकित

प्रतिलिपि- पशुचिकित्सा अधिकारी, केन्द्रीय भण्डार ज्ञानसू को इस आशय से कि उक्तानुसार सामग्री प्राप्त होने पर बिल का अंकन स्टॉक बुक पंजिका में करते हुये भुगतान हेतु उपलब्ध कराना सुनिश्चित करें।

प्रतिलिपि- मुख्य विकास अधिकारी, उत्तरकाशी।

प्रतिलिपि- जिलाधिकारी, उत्तरकाशी।

प्रतिलिपि- अपर निदेशक पशुपालन विभाग गढ़वाल मण्डल पौड़ी।

प्रतिलिपि- निदेशक, पशुपालन विभाग उत्तराखण्ड देहरादून।

मुख्य पशुचिकित्सा अधिकारी
उत्तरकाशी।

जिला अधिकारी
उत्तरकाशी

DCS Doon Canvas Store

Deals in: All Types of Safety Equipments, Tactical Gears & Wears, Plastic Sheets, Blankets, Canvas Tripolin, & General Order Suppliers
 53, MOTI BAZAR, DEHRADUN - 248001 (U.K.)
 E-mail: narinder0510@gmail.com

To, *Chief Veterinary Officer*
Uttarkashi, Uttarakhand
 Phone: 0135-4059255
 Mob.: 9411113844

Party's GST No. _____ Invoice No. **6687** Date **22/6/23**
 P.O. No.: **132/Chardham/2022-23** Date: **1/7/23**

Qty.	Description of Goods	Rate	HSN Code	Taxable Amount			Amount 0%	Grand Total
				5%	12%	18%		
25	1/2 Canvas Tarpal with Colours mixed for animal Caravan wrapping Purpose	3450/-			86250/-			
Invoice Value (in words): <i>Ninety Six Thousand Six hundred only</i> Note: All disputes subject to Dehradun Jurisdiction.				Taxable Value ₹	86250/-			86250/-
Bank : Punjab & Sind Bank Branch : Race Course, Dehradun A/c No. : 0813130000421 IFSC : PSIB0008013 E.&O.E				IGST % ₹			XXXX X	
GSTIN : 05AJUPS2213G125 TIN : 05000504328 PAN : AJUPS2213G				SGST % ₹	6 5175-49		XXXX X	5175-49
				CGST % ₹	6 5175-49		XXXX X	5175-49
				For Doon Canvas Store		Labour		
				Signature		Ruend On		
						Invoice Value ₹		96600/-

*Goods Received
 Bill Entry P.M. 30/6/23
 Chief Pharmacist (A.H.D.)
 Central Store (Uttarkashi)*

*Signature
 जिला अधिकारी
 उत्तरकाशी*

Signature
 जिला अधिकारी
 उत्तरकाशी



Tot Scavengers after
they are freed,
we gave our today
to save their tomorrow.

सुलभ इन्टरनेशनल सोशल सर्विस ऑर्गेनाइजेशन SULABH INTERNATIONAL SOCIAL SERVICE ORGANISATION

(NGO in General Consultative Status with the Economic and Social Council of the United Nations)
A Non-profit Voluntary Social Organisation Founded by Dr. Bindeshwar Pathak in 1970
A major initiative on Sanitation, Health, Environment & Social Reforms.

State Branch Uttarakhand : H.No. 882, Indira Nagar Colony, Phase II, Dehradun (Uttarakhand)
Tel No : 0135-2768091 Fax No. 2760262

Email : sulabhuttarakhand@gmail.com, sulabhuttarakhand@rediffmail.com

पत्रांक सं०...../सु०इ०सो०सा००३०

देहरादून, दिनांक 23/अगस्त/2023

सेवा में,

श्रीमान् जिलाधिकारी महोदय
उत्तरकाशी (उत्तराखण्ड)।

विषय: चारधाम यात्रा 2023 के अन्तर्गत यमुनोत्री धाम में जानकी चट्टी बैरीयर से 05
किमी० यमुनोत्री मन्दिर पैदल मार्ग की साफ-सफाई व्यवस्था के सम्बन्ध में।

महोदय

उपरोक्त विषय में लेख है कि आपसे दूरभाष पर हुई वार्ता के क्रम में संस्था द्वारा चारधाम यात्रा 2023 के अन्तर्गत यमुनोत्री धाम में जानकी चट्टी बैरीयर से 05 किमी० यमुनोत्री मन्दिर पैदल मार्ग की साफ-सफाई कार्य के विस्तृत विवरण उपलब्ध कराने हेतु निर्देश दिये गये थे।

इसी क्रम में संस्था द्वारा चारधाम यात्रा-2023 के अन्तर्गत यमुनोत्री धाम में जानकी चट्टी बैरीयर से 05 किमी० यमुनोत्री मन्दिर पैदल मार्ग तक किये जा रहे साफ-सफाई कार्य के विस्तृत विवरण एवं फोटोग्राफ पत्र के साथ संलग्न कर भेजा जा रहा है।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्न: उपरोक्तानुसार

भवदीय
for 23/08/2023
सतीश चन्द्र पटेल
(मानद नियंत्रक)

जिला अधिकारी
उत्तरकाशी

Regd. Office : Sulabh Gram, Mahavir Enclave, Palam Dabri Marg, New Delhi 110 045 (INDIA)

Phone : 25056180 (24 Hours) Fax : +91-11-25036122, 25034014

State Branches : Assam, Andhra Pradesh, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Jammu & Kashmir, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Orissa, Punjab, Rajasthan, Tamilnadu, Tripura, Uttar Pradesh & West Bengal

Overseas : Thimphu, Bhutan, Afghanistan

सुलभ इंटरनेशनल सोशल सर्विस ऑर्गेनाइजेशन
उत्तराखण्ड राज्य शाखा, देहरादून

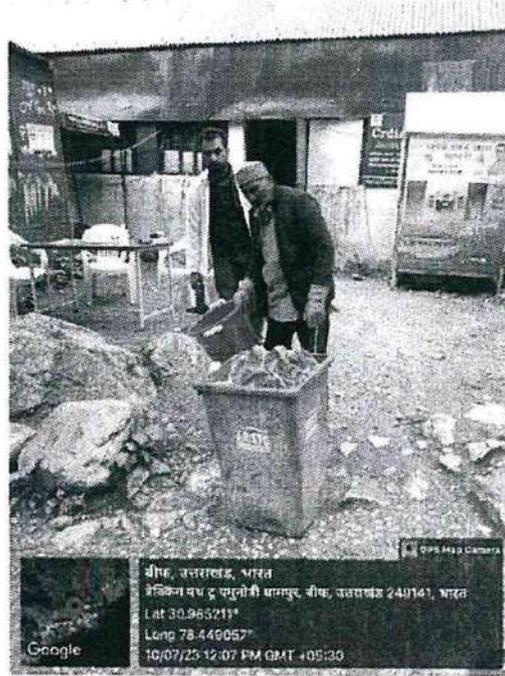
घासाम यात्रा 2023 के अन्तर्गत यमुनोत्री धाम में जानकी घट्टी बैरीयर से 05 किमी० यमुनोत्री मन्दिर पैदल मार्ग की साफ-सफाई व्यवस्था का कार्य का विवरण।

क्र० सं०	यात्रा मार्ग का नाम	शासनादेश संख्या	स्वीकृत राशि	अभ्युक्त राशि	व्यय राशि	कर्मचारियों की संख्या	सफाई कार्य में उपयोग होने वाले सामान एवं पीट	अभियुक्ति
1	जानकी घट्टी से भैरव मन्दिर तक					कैम्पटेकर : 15 सुपरवाइजर : 02	1. कूड़ाढोली (7 नग) 2. हैण्डडोली (10 नग) 3. डस्टबीन (240 ली०-10 नग, 150 ली०-10 नग, 120 ली०-5 नग)	1-डोस. अवाशिष्ट/प्लास्टिक. एकत्रीकरण एवं कोम्पैक्शन :- सफाईकार्यों के द्वारा जो पत्तियों में आड़े, तस्ला, बेल्ला से टास आशिष्ट/प्लास्टिक को कूड़ाढोली, कूड़ाबैग, डस्टबीन में खटाकर ढाँडे-ढाँडे कूड़ाबैग में एकत्रित कर कूड़ा ढालने एवं खचर द्वारा जानकीघट्टी स्थल कॉन्क्रट में साफर कोम्पैक्ट कर रिसाइलिंग हेतु भेजा जाता है। 2-खचर लीड एकत्रीकरण एवं निस्तारण :- सफाईकार्यों के द्वारा झाड़ू, तस्ला, बेल्ला से खचर लीड को ईप्पट ट्रीती एवं बैग में भरकर यात्रा मार्ग के विभिन्न 6 स्थलों में निर्मित पीटों में एकत्रित रखा जाता है। जिसे नीले रंग होने के उपरान्त खचरों द्वारा जानकीघट्टी स्थित डम्पिंग यार्ड में भेज दिया जाता है।
2	भैरव मन्दिर से नौ कैंची तक	शासनादेश सं० IS-1-BUD/44/2022-VI-1-Tourism Department दिनांक 13.04.2023 एवं पत्र सं० 276/2-7-27/2023-24 दिनांक 15.04.2023	1.15,00,000	46,00,000	53,05,312	कैम्पटेकर : 15 सुपरवाइजर : 01	1. कूड़ाढोली (5 नग) 2. हैण्डडोली (10 नग) 3. डस्टबीन (240 ली०-10 नग, 150 ली०-10 नग, 120 ली०-5 नग)	
3	नौ कैंची से श्री यमुनोत्री धाम तक					कैम्पटेकर : 10 सुपरवाइजर : 01	1. कूड़ाढोली (6 नग) 2. हैण्डडोली (15 नग) 3. डस्टबीन (240 ली०-10 नग, 150 ली०-10 नग, 120 ली०-8 नग)	

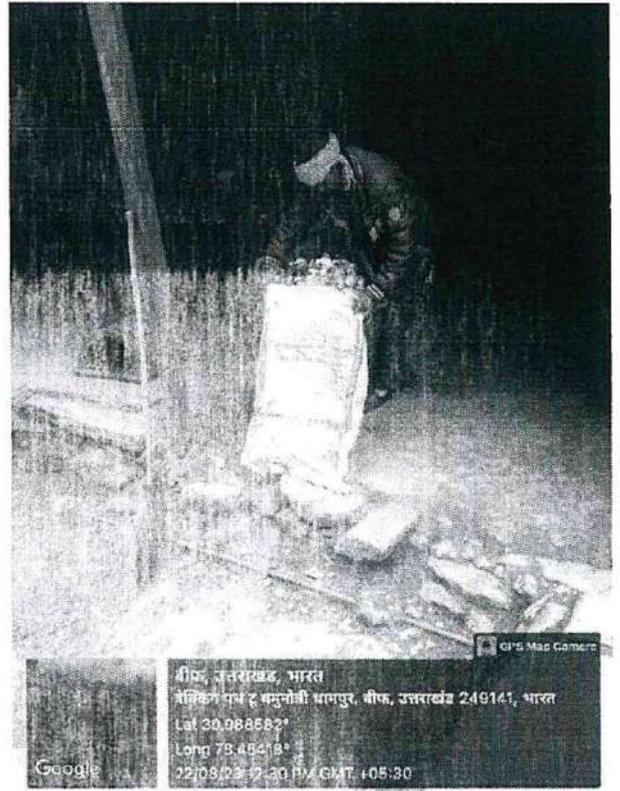
सफाईकार्यों के द्वारा दैनिक रूप से साफ-सफाई करने के उपरान्त किटनाशक (स्पीरिंग पाउडर, लार्डन पाउडर, क्रिनाईक, मैलाथिन पाउडर) का छिड़काव किया जाता है एवं पीट में एकात्रित खचर लीड में ओडोरिसेंट का छिड़काव किया जाता है।

जिम्न अधिकारी
उत्तराखण्ड

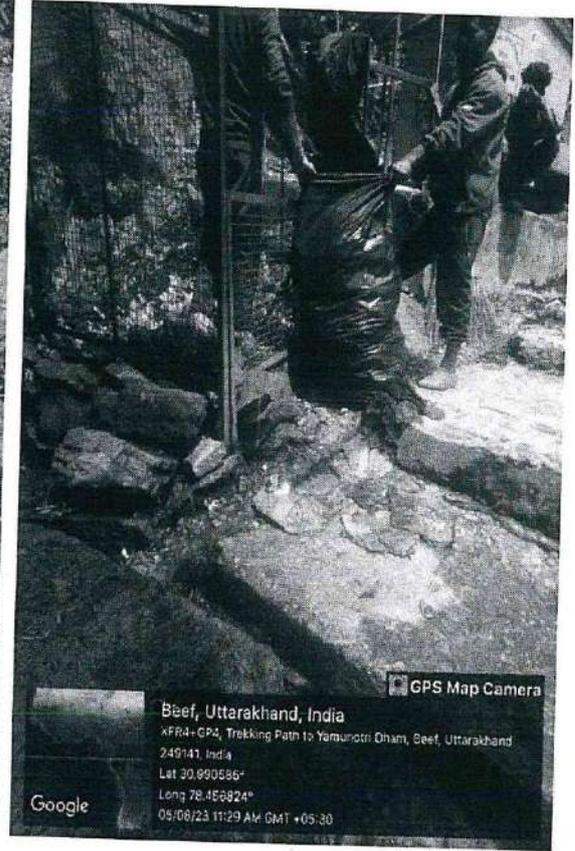
चारधाम यात्रा 2023 के अन्तर्गत यमुनोत्री धाम में जानकी चट्टी बैरीयर से 05 किमी० यमुनोत्री मन्दिर पैदल मार्ग की साफ-सफाई व्यवस्था का कार्य



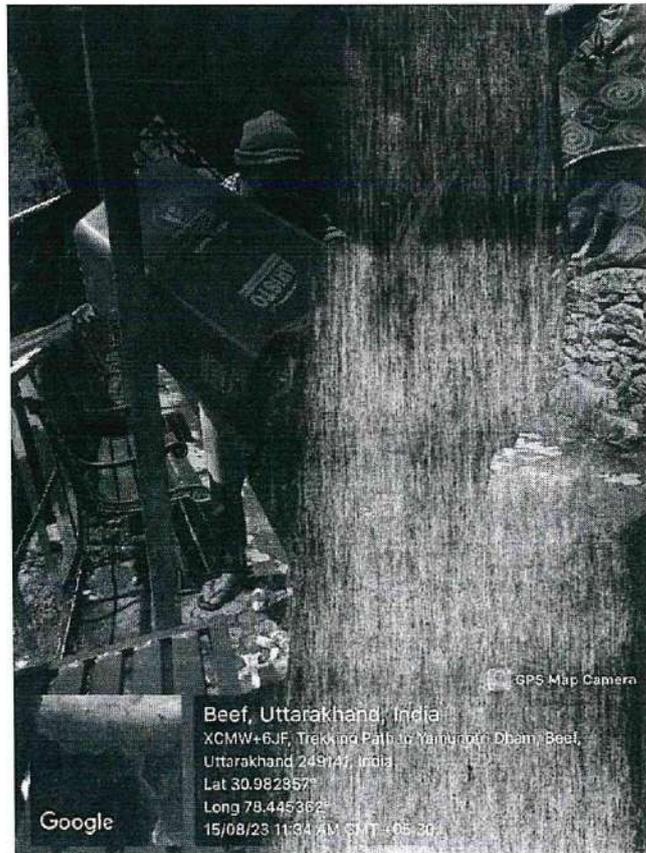
Dr
 जिला अधिकारी
 उत्तरकाशी



[Handwritten Signature]
जिला अधिकारी
उत्तरकाशी



Du
जिला अधिकारी
उत्तरकाशी




जिला अधिकारी
उत्तरकाशी

कार्यालय जिला पंचायत, उत्तरकाशी

निकट विकास भवन लडाडी

email:- zilapanchayatuki@yahoo.in

यात्रा व्यवस्था 2023 में यमनोत्री धाम से कूड़ा निस्तारण ठेकेदार द्वारा दी गई रिपोर्ट के अनुसार आतिथि तक कुल निस्तारण की लिये भेजा गया है।

क्र.स	माह	यमनोत्री धाम से निस्तारित मात्रा
01	मई 2023	40 कुन्टल
02	जून 2023	45 कुन्टल 50 किलो
03	जुलाई 2023	30 कुन्टल
04	अगस्त 2023	15 कुन्टल 50 किलो
	योग :-	12 टन 1 कुन्टल

अतः यात्रा व्यवस्था 2023 में यमनोत्री धाम स्थान जानकीचट्टी से कूड़ा रिमूविकिलीग के लिये कुल 12 टन 1 कुन्टल भेजा गया है।

अपर मुख्य अधिकारी
जिला पंचायत, उत्तरकाशी
उत्तरकाशी



जिला अधिकारी
उत्तरकाशी

Memorandum of Understanding

This Non-Financial Memorandum of Understanding (MOU) is made on _____

By and Between

District Administration Uttarkashi (Government of Uttarakhand), (hereinafter referred to as "DAU"), of the THIRD PARTY represented by its SDM, Barkot, District Uttarkashi (Uttarakhand).

And

Rapidus Technologies Private Limited (CIN: U72300TG2015PTC161913), a Company duly incorporated and registered under the provisions of the Companies Act, 2013 and having its Registered Office at Flat 401, Janardhana Plaza, Lumbini Enclave, Gachibowli, Hyderabad, Telangana 500032, INDIA, (hereinafter referred to as "Recykal") which expression shall wherever the context so permits include its Affiliates, Successors and Assigns.

Recykal and DAU are hereinafter individually referred to as "party" and collectively as "parties"

WHEREAS DAU is Administration Authority in District Uttarkashi, Uttarakhand and is responsible for handling administration including waste in the Uttarkashi District.

WHEREAS Recykal is a well reputed and established organization engaged in the business of providing Waste Management Services ("Service"). RECYKAL connects various stakeholders with the use of digital technology solutions for each of these stakeholders and also overarching technology solutions that connect one with the other.

WHEREAS DAU is taking measures to manage littering and recyclable waste in the district Uttarkashi. In this regard, DAU and Recykal agreed to set up a Deposit Return System for segregation/collection/recycling of Dry waste such as (plastic, MLP, Tetra, glass) in the District Uttarkashi (Hereinafter called the 'Project').

WHEREAS the parties wish to enter into this MOU to set out the initial relationship between the parties as well respective rights and responsibilities of each Party.

NOW THEREFORE Recykal and DAU hereby covenant and agree as follows:

1. Scope and Purpose:

A. Deposit Return System (DRS)

- 1.1. Parties intend to implement a Digital Deposit Return System (DRS) in the district Uttarkashi in phase-wise manner, where it will be mandatory to place refundable deposit on products falling under category of items as described in Annexure 1 through this project in Uttarkashi city in Phase 1.
 - 1.1.1. Track Yamunotri: From Dobata to Janki Chattl, checkpost at Dobata (or as per operational feasibility)
- 1.2. In DRS a customer pays a deposit in addition to the product price. When the customer returns their empty container, the deposit is refunded back. Detailed scope of project is more elaborately defined in the annexure-1 of this agreement. The deposits are traced and transacted through use of QR code technology
- 1.3. The purpose of the project is to prevent littering of Dry waste and effective waste management in the Uttarkashi district, especially during Char Dham Yatra.
- 1.4. The Project will be implemented in coordination with the District Administration of Uttarkashi District, District tourism department, Urban Development Department, State PCB, Dept of Commercial taxes, local governance bodies, trade & hotel associations

Page 1 of 13

Scanned with CamScanner



जिला अधिकारी
उत्तरकाशी

- 1.5. The project shall be implemented on a cost sharing and responsibility sharing basis. Parties shall agree on the cost sharing as and when required.
- 1.6. A project Monitoring Committee shall be established having members from DAU and Recykal, to monitor the progress, resolve issues and to form advisory on the utilisation of unclaimed deposits at the end of year
- 1.7. Recykal shall be the Knowledge & Technology partner in the project and shall be responsible for providing complete DRS technology, QR codes, digital DRS platform, training of the staff, project monitoring & channelisation of the DRS waste from Uttarkashi District to the Recycler after collection
- 1.8. All the Dry waste collected through DRS during the project duration will be owned and channelized by Recykal.
- 1.9. DAU shall be the owner of the program and would be responsible for project permissions, project notification, stakeholder consultations and communication, project implementation (human resources, land, monitoring and project facilitations like storage space, collection vehicles & safety equipment, required infrastructure like storage space, baling facility etc.) sale of QR codes and monitoring of the deposits, refunds, and utilisation of unredeemed deposits
- 1.10. The deposits are tracked transacted through unique QR codes provided by district. The financial transactions related to sale of QR codes, refund of the deposits to waste collector, shall be jointly managed & monitored by DAU & Recykal during project duration
- 1.11. Unredeemed deposits after their expiry (that are not refunded by any consumer for 6 months), shall be invested back in project for IEC, admin charges (including of Recykal), building DRS infrastructure (Reverse vending machinery) and procurement of Non-DRS waste at market price and in no case shall not be utilised for any other purpose by the parties, with due permission of DAU.
- 1.12. Admin charges shall be deducted from unredeemed balance and admin charges will include expense
 1. Cost of manpower utilised by Recykal for sale counters, project monitoring
 2. Cost of shipment of QR codes to District Uttarkashi and to the distributors
 3. Cost of transaction fee borne by Recykal for each UPI transaction
 4. Cost of developing collection centres e.g. payment of monthly agency fee to shops and locals who come forward to do the collection.
- 1.13. Deposit shall be applicable to category of material as described in Annexure 1
- 1.14. Operational flow, Workplan (List of activities, Timelines & Responsibilities) & Human Resource requirements are given in annexure 2, annexure 3 & annexure 4 respectively

2. General obligation:

- 2.1. Parties hereby acknowledge and agree that they will each respectively perform all acts and execute all documents as reasonably required in order to give effect to the terms of this Memorandum.
- 2.2. Parties shall cooperate in the spirit of mutual understanding and goodwill in order to develop parties' relationship with one another to pursue the purpose of this MOU.

3. Roles and responsibilities of District Authority

A. For DRS project

- 3.1. DAU shall hold responsibility for the successful and time bound implementation of Project within the project area District Uttarkashi.
- 3.2. DAU shall undertake responsibility to achieve all permissions to conduct the project in the district, undertake suitable stakeholder consultations and issue an official notification to all the waste generators in District Uttarkashi, authorising the implementation of Project in the Uttarkashi District and intimating the role of Recykal in the Project.
- 3.3. DAU shall support for all essential data required during the project period
- 3.4. DAU shall nominate members to the Project Management Committee (PMC) chaired by District Magistrate, Uttarkashi.

Page 2 of 13

Scanned with CamScanner


जिला अधिकारी
उत्तरकाशी

- 3.5. DAU along with Knowledge partner shall set up bylaws for utilisation of the unredeemed deposits in the nodal account
- 3.6. DAU shall provide required necessary support in form of space/shop area for setting up collection centre cum refund centres in the project area, where ever public premises are available & feasible.
- 3.7. Recykal shall endeavour to utilise existing vendors or shops as collection centre. Any expense incurred during the process shall be borne by Recykal.
- 3.8. DAU shall facilitate the Recykal team for the stay and travel inside the district during project duration
- 3.9. DAU shall nominate competent authority (Department and Nodal officer) for routine works of project along with Recykal team.
- 3.10. DAU shall appoint Nodal officer for addressing the issues faced by Recykal during program implementation
- 3.11. DAU shall make it mandatory for all commercial dry waste generators to abide by the program in the mentioned region. Appropriate penalties may be levied on Commercial dry waste generators to ensure adherence to the requirement of Project, in accordance with the existing laws.
- 3.12. DAU shall conduct an exhaustive IEC campaigns to raise awareness of the project for the citizens through multiple platforms and its advantage through running campaigns, training, events or traditional media and hoardings.
- 3.13. DAU shall incorporate co-branding with Recykal as Technology and Knowledge partner in the program on its all IEC programs, social media handles, traditional media for the project.
- 3.14. DAU shall develop an IEC plan in collaboration with all existing programs of different SBM program and provide a platform for orientation & mass awareness of local stakeholders (Commercial waste generators, hotels, restaurants, shops, local leaders, Panchayat members, NGOs, Collection Agencies), citizens before implementing the program on ground.
- 3.15. DAU shall provide efficient manpower support for conducting the ground operations from collection of material from shops and drop at a common point storage space or Material Recovery facility, from where it shall be processed (sorted and baled and Channelised to recyclers by Recykal). These manpower shall be trained on DRS SOP by Recykal for Smart Waste Management
- 3.16. DAU shall provide a secured storage space of 200 sq.mt well connected with motorable road having electricity connection and an electric baling machine at the storage area for storing collected material
- 3.17. DAU shall evaluate the impact reports submitted by Recykal and shall guide and support in betterment of project during project duration.
- 3.18. DAU can evaluate channelisation of non-DRS dry waste collected from their Door to Door collection in the Project area through Recykal from their DRS storage facility to avoid dumping into landfill.
- 3.19. DAU can take assistance of Recykal on Improving source segregation to attain better extraction of dry waste from Municipal waste

4. Roles and responsibility of Recykal

A. DRS Project

- 4.1. Manage the project to achieve the objective of effective management of waste in Uttarkashi District

- 4.2. To provide roadmap (technology, operations and IEC) for successful implementation of DRS in project area
- 4.3. Provides digital applications that would help in below processes to DAU
- Generation of unique QR Sticker and track their lifecycle on DRS platform
 - Dispensing of QR stickers to the respective sale points
 - Validation of the QR stickers on the containers brought back to the collection point.
 - Enable digital system for transferring payments to the person bringing back containers with valid QR stickers
 - Reports/Dashboard for the District Administration to track the streamlined waste disposal each day
 - Any other tech enhancements related to the project
- 4.4. Provide an experienced project manager to run the complete program successfully in the project region
- 4.5. To set guidelines and necessary trainings on onboarding local shops and any common citizen volunteering to become collection centre in the project location.
- 4.6. Manage the monetary transaction i.e. Collection of deposits on QR Code, refund of Deposit on return of Waste with QR Code via the Bank account or otherwise.
- 4.7. Project manager of Recykal shall have complete access to bank account for the reconciliation purpose.
- 4.8. Transport of waste from MRF to authorised and responsible recyclers.
- 4.9. Sharing of the non-compliance event/report with the DAU , highlighting issues and red flags
- 4.10. To provide all digital content for educating citizens, FAQs for solving the queries of citizens, recording the feedback of the citizens.

5. Roles and responsibilities of Project Management Committee

A. For DRS project

- Monitoring of the project
- Monitoring of the unredeemed deposits (Total Deposits minus Redeemed deposits & implementation charges of Recykal)
- Conduct monthly meetings and circulate & maintain meeting notes
- Resolving issues and provide suggestions for smooth management of the project as and when required
- Help in official data maintenance of waste management in the region

6. Governance of Project

- The Project shall be managed by a Project management committee (PMC) which shall have equal member of DAU , Recykal and chaired by District Magistrate.
- Project Management committee shall meet atleast once in a month via physical or virtual to monitor the progress of the project and provide its recommendation to Parties for further implementation of Project.
- The committee shall be empowered to make suitable amendments to the clauses of the MoU
- The committee shall regularly reconcile the deposit transactions collectively decide on the unredeemed deposits audit and utilisation as described in clause 1.11 of this MoU.

7. Confidentiality

- Parties hereby acknowledge that there may be exchange of information which may be confidential and hereby further acknowledge receiving party shall protect the Confidential Information of the Disclosing Party in the same manner or with at least the same degree of care, but not less than a reasonable degree of care, that it uses to protect its own confidential and proprietary information.



- 7.2. "Confidential Information" includes, but is not limited to, Intellectual Property Information, Business Information, proprietary information and Trade Secrets, that is disclosed by either parties (Hereinafter called "Disclosing Party") directly or indirectly, whether in writing or any other form, to the other party (hereinafter referred to as "Receiving Party"), or that is obtained as a result of observations made at a party's facilities, or otherwise obtained by the Receiving Party from the Disclosing Party, and that is related to the Purpose obligation mentioned above shall not apply to any information that
- 7.2.1. has been entered into the public domain not on account of any act or omission by the Other Party;
- 7.2.2. was known to the Party at the time of first receipt, or thereafter becomes known prior to such disclosure without similar restrictions from a source other than the disclosing Party, as evidenced by written records;
- 7.2.3. is required to be disclosed pursuant to any applicable laws, rules, regulations or order of any court or regulatory authority having jurisdiction over the Party provided that the Receiving Party shall give the Disclosing Party reasonable notice prior to such disclosure to contest disclosure or to seek any available legal remedies to maintain such information in confidence.
- 7.2.4. Any party shall not share or reveal the personal data and bank related information of Individuals benefitting/ redeeming the deposit from the DRS Project.

8. Time and Duration of MOU

- 8.1. This MOU will be effective for 5 years from the commencement date on an extendable basis.
- 8.2. The Parties agree to do such further acts and things and execute and deliver such additional agreements and instruments as the other may reasonably require to consummate, evidence or confirm the agreements contained in this MOU.
- 8.3. Unless terminated by either party by giving 90 days advance notice to the other party, this MOU shall be valid until the Agreement commences.
- 8.4. Any changes if required can be brought in MOU only after complete discussion and agreement of both the parties in writing.

9. Consequences of termination

- 9.1. In the event of termination:-
- 9.1.1. Neither Party will, under this memorandum, incur any financial liability to the other party.
- 9.1.2. In the event that any party is in possession of any equipment, materials, documents, property, data or other information shall promptly return all items to the other party or destroy any items directed to do so by the other party.

10. Exclusivity

- 10.1. Each Party hereby represent (for the purpose of this clause is referred to as 'representing party') to other party that:
- 10.2. Upon signing of this MOU, the representing party shall terminate any discussion or negotiations with any party other than a party to this memorandum which relate to the purpose of the project in which the representing party is involved.
- 10.3. While this MOU is effective, the representing party shall not, directly or indirectly enter into any agreement, Memorandum of understanding, letter of intent or any other arrangement with any third party in relation to the project unless such arrangement is in pursuant to this MOU in order to pursue the purpose of MOU.

11. Force Majeure

No Party hereto will be liable for the non-performance, or defective, or late performance, of any of its obligations hereunder to such extent and for such period of time as such non-performance, defective performance or late performance is due to reasons outside such Party's control, including without limitation acts of God, Pandemic, war (declared or undeclared), civil insurrection or unrest, acts (including failure to act) of any Authority, Riots, revolutions, fire, floods, strikes, lockouts, or industrial action.



12. Dispute Resolution

- 12.1. Any dispute arising out of this MOU shall be resolved or settled amicably between the Parties. In case a party fails to resolve their dispute under this MOU shall refer the matter for arbitration to the sole arbitrator appointed jointly by the Parties.
- 12.2. Arbitration Proceeding shall be held in Hyderabad, Telangana in accordance with the provision of the Arbitration and Conciliation Act 1996 or any other statutory re-enactment or modification thereof for the time being in force.

13. Severability

- 13.1. In the event that any of the provisions of this MOU are held to be unenforceable or invalid, the validity and enforceability of the remaining provisions shall not be affected, and the Parties shall meet to agree on replacing such provision to the extent possible to record the initial intention of the Parties.

14. Good Faith

- 14.1. The Parties agree to perform their respective obligations in an expeditious manner on a best endeavours basis and act in good faith.

15. Amendments

- 15.1. No amendment or other variation of this MOU shall be effective unless it is in writing, is dated, expressly refers to this MOU, and duly signed by each Party.

16. Notices

- 16.1. Any notice or notification in connection with this MOU shall be in writing and any notice or other written communication pursuant hereto shall be addressed to RECYKAL and to [Party of the Other Part] at their respective address mentioned hereunder or to such other address as may be notified by the Parties in accordance with the provisions of this Clause. Such notice or request shall be deemed to have been given or made when it is actually delivered, if delivered by hand or facsimile or by reputable overnight courier or within four (4) days after it is dispatched by registered mail to the Party to which it is required to be given or made:

In case of RECYKAL:
 RAPIDUE TECHNOLOGIES PRIVATE LIMITED
 Flat No.401, Janardhana Plaza
 Lumbini Enclave, Gachibowli
 Hyderabad, Telangana - 500032

Phone: +919393261826
 Email: krishna@recykai.com

- 16.2. In case of the Other Party

17. Language

- 17.1. This Agreement is made in the English language and will be executed two counterparts each of which shall be sufficient evidence of the Agreement but all of which individually shall constitute one and the same instrument.



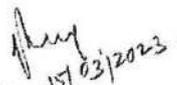
IN WITNESS WHEREOF, the Parties have executed this Memorandum of Understanding as of the date first written above.

For Rapidue Technologies Private Limited



Rishabh Bhasin
Director - Projects - DRS

For District Administration Uttarkashi



SDM (Barkot)
Uttarkashi
17/03/2023



Annexure 1

Deposit Value & Category of products to be covered

1. Non-essential Edible materials packed with plastic, or plastic based material (MLP), glass, tin wrapper/container
 - a. Category I - Rs 2 deposit on Chips, namkeen, chocolates, biscuits (all weights)
 - b. Category II - Rs 10 deposit on Non-alcoholic Beverages (branded and non-branded local)- (Cold drink, packaged water, soda, flavoured milk, juices, spiced milk beverages, tea, coffee)



Annexure 2
DRS Operational Flow

- a) DRS is mandated by the district authority in the Gangotri Yatra Route & Yamunotri Yatra Route
- b) The area is declared as Plastic Regulated Zone, where use of Plastic is permitted only after fulfilling certain conditions.
- c) The complete list of category of applicable items is notified by the district on which DRS is applicable.
- d) All distributors selling mandated categories purchase QR codes from District QR sale centres operated by Recykal and they paste on product, all sale proceeds go to DRS Nodal account
- e) Collection centres are opened in District through shops, volunteers, who get incentive from Recykal to run the collection centre (Also called Deposit Refund centres, through shops or citizens – any citizen having storage space for 50 sq m and staying close to waste generator agency like hotels, restaurants, shops can become authorised collection centre after due validation).
- f) The collection of the material from shops to MRF at Yamunotri & Gangotri is managed by existing staff of the DAU
- g) At few places SHG staff can be utilised to run collection centre
- h) The citizens and waste collectors deposit empty containers with QR code at these centres and get their refund. The MRF agency can also buy other non-DRS dry waste from the citizens/shops at market rates and sell it on Recykal Marketplace further along with DRS material to generate more revenue of the Refund centre.



जिला अधिकारी
उत्तरकाशी

Annexure:3

Workplan

a. List of activities, Timelines & Responsibilities

No	Task	Timeline	Recykal	District Administration Uttarkashi
A	All Project activities			
1	Paperwork completion and MoU with District Administration Uttarkashi	1 Mar 2023	Y	Y
2	Interdepartmental discussions & meetings, releasing of Notification, discussion on responsibility of departments	1st week	Y	Y
3	Stakeholder discussions Alignment of stakeholders Brands, Distributors & local sellers Shopkeepers, Hotels, Restaurants, Homestay on coordination and clear instructions on tasks to be carried out by each of them	3 rd & 4 th week	Y	Y
4	Identification of project team for project operations on ground	3 rd & 4 th week	Provision of project manager & support staff	Provision of ground staff
5	Release of notification	4 th week, before April		Y
6	Technological enhancements Adding of Nodal bank account to DRS platform	4 th week to 6 th week		
7	IEC campaigns, awareness campaigns	4 th week onwards	Provide content	Provide banners, announcements, prints
8	Launch of project	8 th week onwards (4 th week of April)		
8a	Registration of shops & citizens for becoming collection cum refund centre			Dedicate team of 2 persons for each track for registration
8b	QR Generation, printing, establish QR sale centres		QR Generation, printing, QR sale, deposit in Nodal Bank account	, identify appropriate QR sale points on both tracks
8c	Functional QR refund centres		Validation, resolving of issues, training of shopkeepers for refund	Registration of citizens/shopkeepers to become collection centre, collection of refund



				relevant documents, phone number
8d	Collection of material from shops (refund centres and dropping to common collection point)			Staff of Nagar Palika at Gangotri and Jila Panchayat at other project location
8e	MRF centre		Sorting & baling staff Planning of flow of material and storage	Provision of storage space, secured shed, baling machine & electricity connection
8f	Channelisation of waste from MRF centre to recyclers	Last week of Yatra	Logistics From MRF centre to recycler	
9	Reporting and Tracking progress mechanism	From the starting of project	Can be actively tracked on platform	



Annexure 4

Human resource requirement

a. Recykal Human Resource Deployment

Position	Role	No.	Location
Project Lead	Complete overseeing project progress, conduct stakeholder meetings, communication between different stakeholders, solving project issues	1	Uttarkashi
Project executive	Managing common collection centre Overseeing ground operations Conducting trainings on requirement basis Managing channelisation, coordination with NP Uttarkashi ground team Conducting surprise survey of city	1	Uttarkashi
Technology support	Managing development requirement and tech enhancement requirements in the project Maintenance of the app	2	Hyderabad/ Online

b. DAU, Uttarkashi - Human resource requirement

Position	Role	No.	Location
Nodal officer	Overall project monitoring, guidance and support & facilitation at Barkot	1	Uttarkashi
Swachhta Karmi (from existing staff) (Shared responsibility)	Collection of DRS waste from shops and dropping to common collection centre (Shared with non-DRS waste collection) (10 for each track) Sorting and baling of material at common collection centre	12	Uttarkashi
QR sale counters	Sale of QR to distributors, deposit cash collection in Nodal account	3	Dobata
Shops compliance survey persons	Can be taken on shared responsibility basis	4	2 on each track

Annexure 5
Infrastructure requirement

Requirement	Specifications	Responsibility
MRF centre	Covered and secured space of 200 sq m with electricity connection having baling facility	DAU
Baling Machine (1)	Automatic baling machine for making bales of the collected dry waste	DAU
Collection vehicle	For collection of material from Refund centres	DAU
Stay & Travel for Recykal Project managers	Along with other project staff	DAU

समुदायी यात्रा मार्ग 2023

क्र.स.	यात्रा मार्ग के स्थान का नाम	इस वर्ष 2023-24 के लिये डेकेदार द्वारा रखे गये सफाई नायक
	समुदायी यात्रा मार्ग	
01	जानकीचट्टी / बाजार / यस पाकिंग आदि।	05 संख्या
02	जानकीचट्टी मुख्य सड़क मार्ग तक।	05 संख्या
03	श्रीफगवि एवं यात्रा पैदल मार्ग।	05 संख्या
04	खरसाली गांव।	08 संख्या
05	पाकिंग / शौचालय सफाई व्यवस्था जानकीचट्टी।	02 संख्या
06	पुलिस चौकी से खरसाली पुल तक	05 संख्या
07	मंगलीगाड से समुदायी बैकालेविक मार्ग पर	07 संख्या
08	हनुमानचट्टी	01 संख्या
09	राणा चट्टी	01 संख्या
10	स्याणाचट्टी	01 संख्या
11	पातली गाड / कुश्नौर	01 संख्या
12	खरादी बाजार (सपली खरादी व निगली खरादी)	02 संख्या
13	बनीगाड / कुच	01 संख्या
14	अगला	01 संख्या
15	गंगनानी हटस।	01 संख्या
16	दिखो मारी बाजार।	01 संख्या
17	हुडाली बाजार।	01 संख्या
18	साकरी बाजार।	01 संख्या
19	टिकोती बाजार।	01 संख्या
20	आराकोट बाजार।	01 संख्या
	कुल योग :-	51 संख्या

अपर मुख्य अ.
अपर मुख्य अधिकारी जिला पंचायत उत्तरकाशी।

जिला अधिकारी
उत्तरकाशी

वर्ष 2023-24

यमुनोत्री यात्रा मार्ग पर जिला पंचायत द्वारा निर्मित शौचालय/मूत्रालयों का विवरण।

क्र.सं.	यात्रा मार्ग के स्थान का नाम	मूत्रालय	शौचालय
01	डामटा बाजार।	02	-
02	बर्नीगाड	-	02 सीट
03	कुवां बाजार	02	-
04	खरादी बाजार	-	02 सीट
05	कुथनौर बाजार	-	02 सीट
06	पाली गाड	-	02 सीट
07	स्यानाचटटी	02	-
08	रानाचटटी	-	02 सीट
09	फूलचटटी	-	12 सीट
10	निकट कृष्णा पैलेश के समीप	01	11 सीट
11	चौहान पार्किंग	02	-
12	लक्ष्मण पार्किंग	-	03 सीट
13	सूचना केन्द्र के पीछे	-	05 सीट
14	खरसाली	02	-
15	ट्रिपेड काउन्टर के पीछे	-	04 सीट
16	निकट पुलिस चौकी के पीछे	-	04 सीट
17	निकट जिला पंचायत भवन के पास	-	02 सीट
18	यमुनोत्री पैदल मार्ग स्थान रवाडा	-	08 सीट
19	यमुनोत्री पैदल मार्ग स्थान राम मन्दिर के पास	-	05 सीट
20	यमुनोत्री पैदल मार्ग स्थान राम मन्दिर के पीछे पक्का शौचालय	-	04 सीट
21	यमुनोत्री पैदल मार्ग स्थान भनेली गाड पक्का शौचालय	-	02 सीट
22	यमुनोत्री पैदल मार्ग स्थान नौ कैंची	01	-
23	यमुनोत्री पैदल मार्ग निकट शैरव मन्दिर	-	02 सीट
24	यमुनोत्री पैदल मार्ग स्थान 19कैंची के पास	02	-
25	यमुनोत्री घोडा पडाव के निकट	02	08 सीट
26	यमुनोत्री मन्दिर के निकट	02	-
	कुल योग	17	80

सम्पूर्ण योग -97

Rajni
 का सहायता
 जिला पंचायत
 उत्तरकाशी

Sh

जिला अधिकारी
 उत्तरकाशी

जनपद उत्तरकाशी के अन्तर्गत संचालित स्थाई शौचालयों का विवरण

क्र.सं.	शौचालय का नाम/स्थान	स्वाई/अस्वाई	सीट			कुल सीट	अक्षांश	देशान्तर	संबन्धित स्वच्छक/सुपरवाइजर का नाम	संबन्धित स्वच्छक/सुपरवाइजर मोबा.नं०
			महिला	पुरुष	कुल					
1	1/पुष्पवासी-1	स्वाई	5	4	9	30.5840° N	78.3150° E	श्री निमिन	8854717522	
2	2/विन्ना,सोनी-2	स्वाई	3	2	5	30.5840° N	78.3150° E	श्री मन्नाज	-	
3	3/बदली	स्वाई	3	2	5	30.6030° N	78.3163° E	श्रीमती निशा	-	
4	4/दुपटा	स्वाई	5	4	9	30.7088° N	78.3537° E	श्री गोपक	-	
5	5/रात रोड	स्वाई	14	6	20	30.7299° N	78.4382° E	श्री हरे राम	7245212538	
6	6/पुष्पवासी	स्वाई	6	4	10	30.4336° N	78.2624° E	श्रीमती अश्विनी देवी	-	
7	7/पुष्पवासी रोड	स्वाई	6	4	10	30.818281	78.6185861	श्रीमती निरुला देवी	-	
8	8/श्री काशी विश्वनाथ मंदिर परिसर	स्वाई	3	3	6	25.3109° N	83.0107° E	श्री मोश	-	
9	9/रात रोड	स्वाई	5	5	10	30.7268° N	78.4354° E	श्रीमती गीता देवी	-	
10	10/पुष्पवासी	स्वाई	10	10	20	31.0278° N	78.7150° E	श्री मन्नाज	-	
11	11/पुष्पवासी-1	स्वाई	12	8	20	30.9947° N	78.9398° E	श्री विनय	7232978036	
12	12/पुष्पवासी-2	स्वाई	3	2	5	30.9947° N	78.9398° E	श्री मन्नाज	-	
13	13/खमटा	स्वाई	6	4	10	30.6068° N	77.9153° E	श्री राजय	-	
14	14/दुपटा बस रोड	स्वाई	5	2	7	30.8799° N	78.0852° E	श्रीमती पूजा देवी	-	
15	15/स्वाई पाकिंग	स्वाई	5	2	7	30.8097° N	78.2092° E	श्री मन्नाज सिंह	-	
16	16/पुष्पवासी रोड	स्वाई	5	2	7	30.8097° N	78.2092° E	श्री सुमन शाह	6306570323	
17	17/विन्ना रोड	स्वाई	7	3	10	30.8097° N	78.2092° E	श्री कल्पना	-	
18	18/पुष्पवासी	स्वाई	3	2	5	30.9754° N	78.4361° E	श्री सोहेल सिंह	9760816607	
19	19/उत्तरकाशी	स्वाई	3	2	5	30.9727° N	78.4375° E	श्रीमती मोनिका देवी	-	
20	20/विन्ना रोड	स्वाई	6	4	10	30.7111° N	78.3480° E	श्री सुमन शाह	-	
21	21/पुष्पवासी	स्वाई	6	4	10	30.8183° N	78.6186° E	श्री मन्नाज सुमन	-	
22	22/पुष्पवासी	स्वाई	-	-	5	-	-	श्री मन्नाज सुमन	0290104640	
23	23/पुष्पवासी	स्वाई	-	-	5	-	-	श्री मन्नाज सुमन	-	
24	24/पुष्पवासी	स्वाई	-	-	5	-	-	श्री मन्नाज सुमन	-	
25	25/पुष्पवासी	स्वाई	-	-	5	-	-	श्री मन्नाज सुमन	-	
26	26/पुष्पवासी	स्वाई	-	-	5	-	-	श्री मन्नाज सुमन	-	

9

जनपद उत्तरकाशी

अधिकारी

जिला अधिकारी
उत्तरकाशी

चारधाम यात्रा-2023 हेतु नवीन स्टील स्ट्रक्चर शौचालयों का विवरण:-

क्र० सं०	स्थल का नाम	सीटों की संख्या	शौचालय का विवरण	विद्युत संयोजन स्थिति	जल संयोजन स्थिति	कार्य प्रगति	संचालन की सम्भावित तिथि
1	यमुनोत्री	6	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
2	हृषिक	6	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
3	गंगनानी	5	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
4	उक्तानी	5	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
5	लका	4	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
6	मनोरी क्षरना	5	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
7	पायलेट बाबा आश्रम	5	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
8	चौरगीखाल	5	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
9	गिनोटी देण्ड	5	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
10	पकोडानाला	5	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
11	रिकाउखंडल	4	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
12	खरादी	4	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
13	सदूरी	4	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
14	जानकीघट्टी	6	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
15	खामटा चकपोस्ट	4	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
16	धरालू देण्ड	10	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
17	शिवगुहा	10	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित
18	यमुनोत्री	5	स्टील स्ट्रक्चर	उपलब्ध है	उपलब्ध है	100%	संचालित


 जिला अधिकारी
 उत्तरकाशी

पत्रांक 994 /घ

जिला पंचायत, उत्तरकाशी।

यात्रा व्यवस्था / 2023-24

दिनांक 9/12/2023

कार्यालय-ज्ञाप

यात्रा व्यवस्था-2023 के सुचारु संचालन के लिये जिलाधिकारी महोदय द्वारा आहुत विभिन्न बैठकों में दिये गये निर्देशों के अनुपालन में जानकीचट्टी यमुनोत्री धाम पैदल मार्ग पर घोड़े-खच्चरों के पंजीकरण हेतु गांव/क्षेत्रवार निम्नानुसार ग्रुप/कलस्टर निर्धारित किये जाते हैं। यात्रा व्यवस्था में घोड़े-खच्चरों का संचालन पूर्णतः प्रीपेड एवं रोटेशन व्यवस्था के अंतर्गत किया जायेगा।

क्र० सं०	कलस्टर/ग्रुप का नाम	सम्मिलित गांवों एवं क्षेत्र का विवरण	ग्रुप कोड
1.	जानकी चट्टी	खरसाली, बीछ, बनस	A
2.	इनुमान चट्टी	गिराणी, पिंडकी, मदेश, दुर्बल थडिया आदि	B
3.	स्थाना चट्टी	कुपडा, औजरी, कृन्नाला आदि	C
4.	पालीगाड़	पुजारगांव, पालीगांव आदि	D
5.	कुथनौर	खनेडा, स्थाना, हलना आदि	E
6.	खरादी	धान, नगाणगांव, मसालगांव, नन्दगांव, कुसिल, छटांगा आदि	F
7.	राजगढ़ी	गस्सू, पालर, धानकी, बानकी, डख्याटगांव आदि	G
8.	बड़कोट	बड़कोट गांव, उपसडी, साड़ा, डंडालगांव, चक्रगांव आदि	H
9.	पौन्टी	पौन्टी, सुनाल्डी, सुनारगांव, मोल्डा आदि	J
10.	गंगटाडी	फरी, सरनाल, नंसू आदि	K
11.	नौगांव	कृष्णा, दुनाल्का, भाटिया, सरखेत आदि	L
12.	बर्नागाड	कफगांव, धारी, कलौगी आदि	M
14.	डामटा	कण्डारी, रिखारु आदि	N
15.	पुरोला	हुडोली, मुन्धियाटगांव, पाणीगांव, नेत्री, सना, नट आदि	O
16.	नोरी	सांकरा, जखोल, नैटवाड, पुनेली, फिताडी आदि	P
17.	अन्य	डुपडा, दिन्वालीकोड, भटवाडी आदि	Q

अपर मुख्य अधिकारी
जिला पंचायत, उत्तरकाशी।

प्रतिलिपि निम्नलिखित की सेवाओं सूचनाएं प्रेषित :-

1. जिलाधिकारी महोदय, उत्तरकाशी।
2. उपजिलाधिकारी, बड़कोट।
3. पुलिस अधीक्षक, बड़कोट।
4. समस्त पंजीकरण कार्मिक, जिला पंचायत, उत्तरकाशी।

अपर मुख्य अधिकारी
जिला पंचायत, उत्तरकाशी।

जिला अधिकारी
उत्तरकाशी



मुख्यमंत्री सचिवालय

संख्या 547/P.S./Sacy-1000/2023

दिनांक 21 अप्रैल 2023

1. समस्त अपर मुख्य सचिव/प्रमुख सचिव/सचिव/सचिव(प्रभारी)
उत्तराखण्ड शासन।
2. पुलिस महानिदेशक,
उत्तराखण्ड।
3. आयुक्त, कुंभाऊ/गढ़वाल मण्डल,
नेनीताल/पौड़ी।
4. समस्त जिलाधिकारी,
उत्तराखण्ड।
5. समस्त वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक,
उत्तराखण्ड।

महोदय,

भा० मुख्यमंत्री जी द्वारा सत्यक विचारोपरत यह निर्णय लिया गया है कि चारधाम यात्रा के दौरान श्रद्धालुओं की संख्या प्रत्येक घण्टा में प्रतिदिन के लिए सीमित रखने के संबंध में पूर्व में लिये गये निर्णय को वापस लिया जाता है।

भा० मुख्यमंत्री जी द्वारा यह भी निर्देश दिए गए हैं कि यात्राकाल में रजिस्ट्रीकरण की online एवं offline प्रक्रिया पूर्ववत् जारी रहेगी, क्योंकि यह व्यवस्था यात्रियों की Tracking में मददगार साबित होती है। यात्रा के दौरान यात्रियों की सुरक्षा एवं सुविधा का पूर्ण ध्यान रखा जाएगा एवं भीड़ को नियंत्रित करने हेतु स्थानीय स्तर पर आवश्यकतानुसार व्यवस्था की जाएगी।

(सधा रतूड़ी)

अपर मुख्य सचिव

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

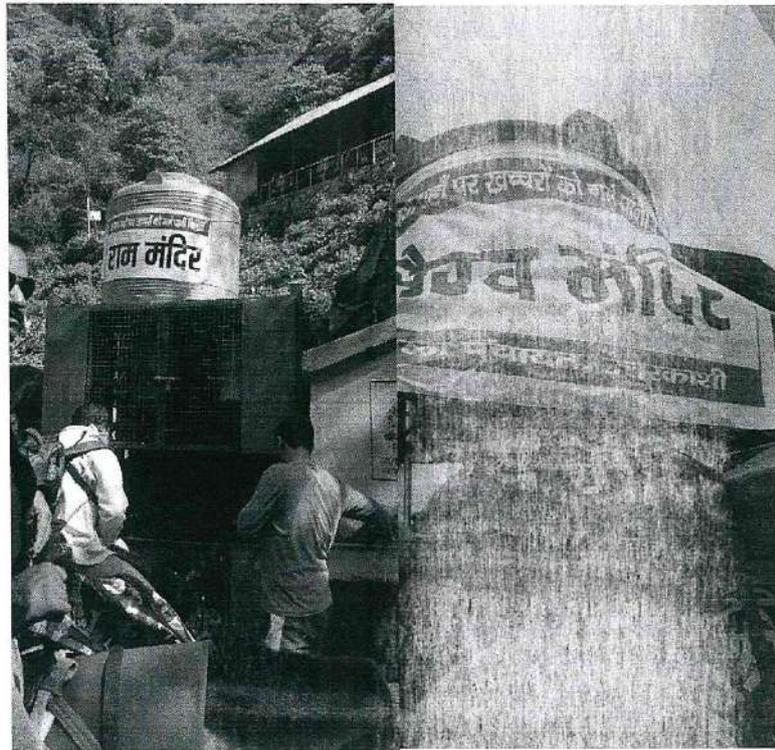
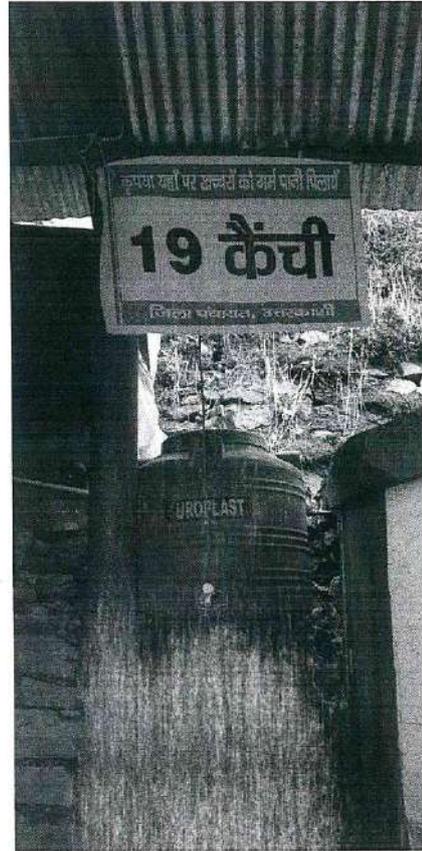
1. मुख्य निजी सचिव, भा० मुख्यमंत्री जी को भा० मुख्यमंत्री जी के संज्ञानार्थ।
2. निजी सचिव, भा० पर्यटन मंत्री जी को भा० मंत्री जी के संज्ञानार्थ।
3. वरिष्ठ प्रमुख निजी सचिव, मुख्य सचिव को मुख्य सचिव महोदय के संज्ञानार्थ।
4. महानिदेशक, सूचना एवं लोक सम्पर्क विभाग को उक्त निर्णय के व्यापक प्रचार-प्रसार हेतु।

(सधा रतूड़ी)

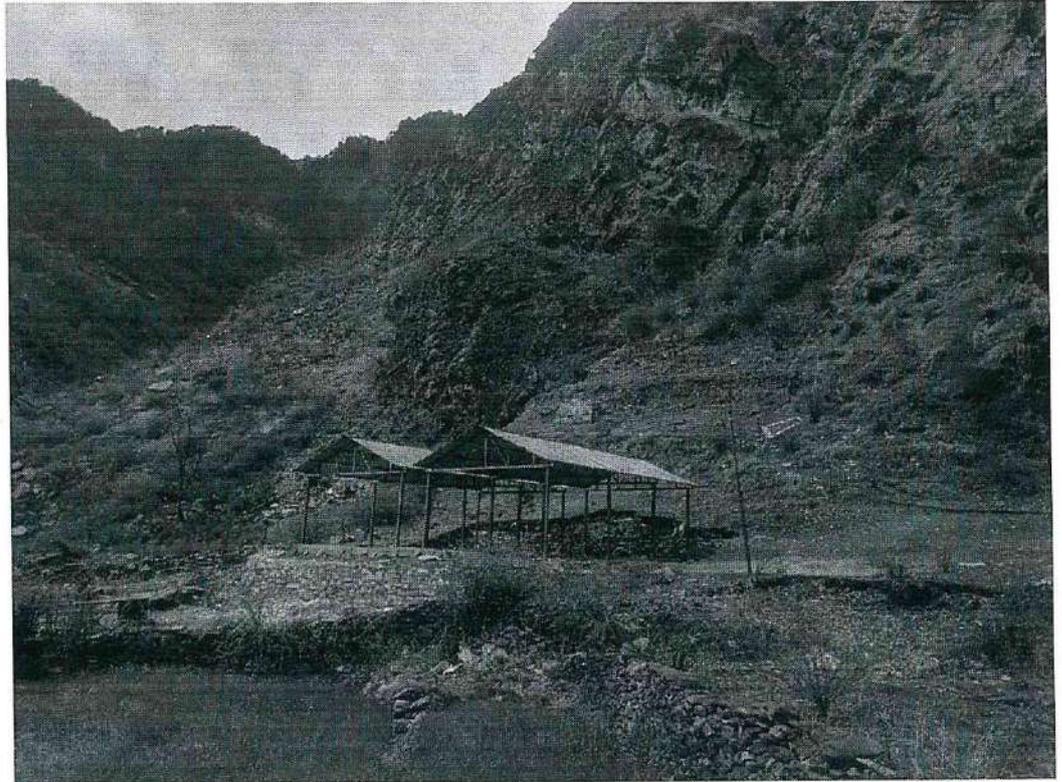
अपर मुख्य सचिव

जिला अधिकारी

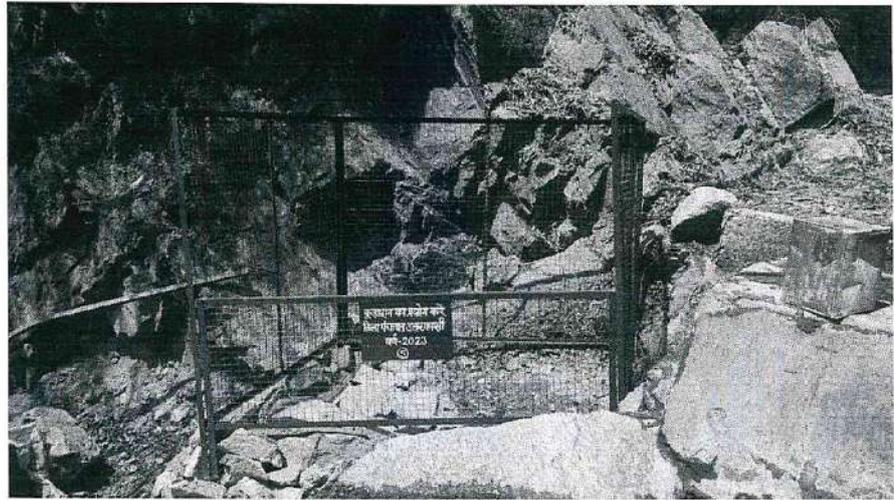
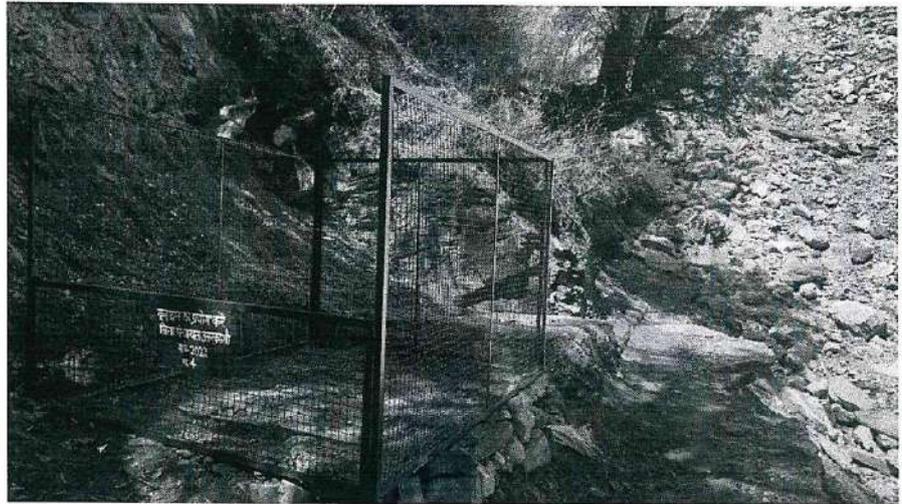
उत्तरकाशी



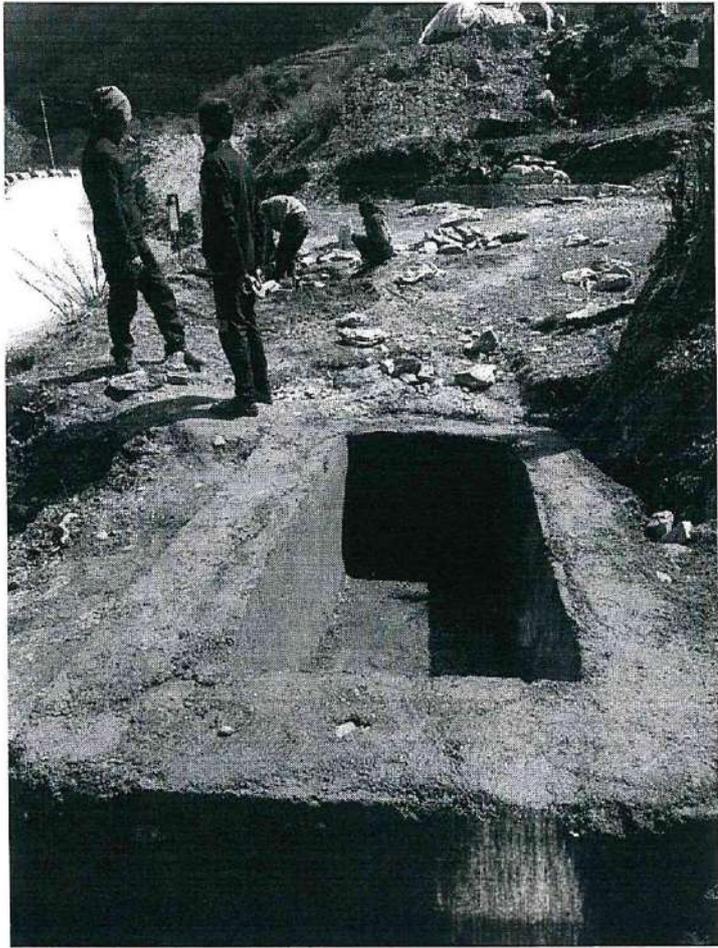

जिला अधिकारी
उत्तरकाशी

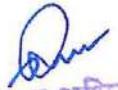


[Signature]
जिला अधिकारी
उत्तरकाशी



[Signature]
जिला अधिकारी
नतरकाशी




जिला अधिकारी

कार्यालय मुख्य पशु चिकित्सा अधिकारी, जनपद- उत्तरकाशी।

विकास भवन, एन0आई0एन0 रोड लडाखे

फोन/फैक्स- (01374)222320

Email-cvourtarkashi@gmail.com

स्थापित कार्यालय जलेश

इस कार्यालय में जादा सूचना 426-828/पशुचिक-जीन/आवकम/वसत/201-20 दिनांक- 11.01.2023 से कम में उपलब्ध करना है कि श्री यशपाल शर्मा एवं श्री मंगेशी शर्मा के अन्तर्गत दिनांक 23.03.2023 को पशुचिक/पशुचिकी के परीक्षण कोर दिने गये है जिसमें पूर्व की भौतिक जांचकाद में शर्माओं का नाम ही जने हत सूचना देते हत अन्य प्रजाति के पशुओं को चिकित्सा, उपचार परीक्षण हेतु मात्र पहाव स्थान जानकीचट्टी, फूलचट्टी जलेश नगरी में पशुचिक निवासन कार्य-व्यापार की गयी है जसत आदेश में आधिकारिक संकेतन करती हतु जिन पशु चिकित्सा अधिकारियों एवं पशुचिक प्रसार अधिकारियों तथा पशुचिक महामारी को रोकने निम्नसुचार आदेश के अनुसार को जाती है।

क्र0स0	अधिकारी /कर्मचारी का नाम	पदनाम/पदस्थ संस्था	कार्य विवरण	कार्य तिथि	सोसाईटी नम्बर	तैनाती का स्थल
1	डा0 अजित कुमार	पशु चिकित्सा अधिकारी पशुचिकी/आवक-भोजपुरी	यहां में कार्यरत अन्य पशुओं को चिकित्सा, उपचार परीक्षण तथा पशुओं को जांच, जांच उपचारी निवासन कार्य-व्यापार प्रमाण पत्र निमित्त कराना, पशु चिकित्सा प्रमाणपत्र को सुनिश्चित करे सदरगण।	दिनांक 15.05.2023 से 26.08.2023 तक	8067878384	जानकीचट्टी
	श्री मनोज कुमार	पशुचिक अधिकारी पशु सेवा केंद्र- जलेश				
	श्री तितारु लाल	पशुचिक पशुचिकी/आवक-भोजपुरी				
2	डा0 सुपक जयनवाल	पशु चिकित्सक पशु सेवा इन्डिया	यहां में कार्यरत अन्य पशुओं को चिकित्सा, उपचार परीक्षण तथा पशुओं को जांच, जांच उपचारी निवासन कार्य-व्यापार प्रमाण पत्र निमित्त कराना, पशु चिकित्सा प्रमाणपत्र को सुनिश्चित करे सदरगण।	दिनांक 10.03.2023 से 23.06.2023 तक	8765432109 7432109876 5678901234 6543210987	फूलचट्टी
	श्री विपिन ठिगरी	प्रमाण प्रसार अधिकारी पशु सेवा केंद्र- जलेश				
	श्री धरवीर रावत	पशुचिक प्रसार अधिकारी पशु सेवा केंद्र- जलेश				
	श्री जगजीवन	वैकल्पिक पशुचिकी/आवक-भोजपुरी				
3	डा0 प्रमोद पाठक	पशु चिकित्सा अधिकारी, पशु चिकित्सा/आवक-भोजपुरी	यहां में कार्यरत अन्य पशुओं को चिकित्सा, उपचार परीक्षण तथा पशुओं को जांच, जांच उपचारी निवासन कार्य-व्यापार प्रमाण पत्र निमित्त कराना, पशु चिकित्सा प्रमाणपत्र को सुनिश्चित करे सदरगण।	दिनांक 28.03.2023 से 31.08.2023 तक	1057890123 7654321098	जानकीचट्टी
	श्री चन्द्रमोहन	वैत प्रमाण अधिकारी, पशु सेवा केंद्र- जलेश				
	श्री महमूद सिंह	पशुचिक चिकित्सक, पशु चिकित्सा/आवक-भोजपुरी				
4	निदेशक महोदय के आदेशानुसार	पशुचिकी/आवक अधिकारी	यहां में कार्यरत अन्य पशुओं को चिकित्सा, उपचार परीक्षण तथा पशुओं को जांच, जांच उपचारी निवासन कार्य-व्यापार प्रमाण पत्र निमित्त कराना, पशु चिकित्सा प्रमाणपत्र को सुनिश्चित करे सदरगण।	दिनांक 20.10.2023 से 31.08.2023 तक	8055368265	फूल चट्टी
	श्री गहन सिंह	पशु सेवा केंद्र- जलेश				
5	डा0 विपिन अरवाल	पशु चिकित्सा अधिकारी पशु चिकित्सा/आवक-भोजपुरी	यहां में कार्यरत अन्य पशुओं को चिकित्सा, उपचार परीक्षण तथा पशुओं को जांच, जांच उपचारी निवासन कार्य-व्यापार प्रमाण पत्र निमित्त कराना, पशु चिकित्सा प्रमाणपत्र को सुनिश्चित करे सदरगण।	दिनांक 02.06.2023 से 08.08.2023 तक	871972414	जानकीचट्टी


जिला अधिकारी
उत्तरकाशी

क्र.सं.	नाम	पद	स्थान	कार्य	दिनांक	फोन नं.	पता
	श्री भारकर मन्डारी	प्रमुख अधिकारी	प्रसार केंद्र- विपत्ती घाटी	कार्य: फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुलिस को सौंपना।		7037568456	
	श्री जयेंद्र	प्रमुख अधिकारी	प्रसार केंद्र- गंगवानी				
6	निदेशक महोदय के आदेशानुसार श्री मनदीर	पशुधन अधिकारी	प्रसार केंद्र- गंगवानी	यात्रा में कार्यरत अथ पशुओं को विक्रित, स्वास्थ्य परीक्षण, स्वतः नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुलिस को सौंपना।	दिनांक 02.06.2023 से 08.06.2023 तक	6731429702	फूलघट्टी
7	डा० अविनाश कटारिया श्री राजेश पवार श्री त्रिलोक	पशु अधिकारी	विशेषाधिकारी मुख्यालय प्रसार केंद्र- सिर्गाडी विज्ञानोपकरण विज्ञानोपकरण- फूलघट्टी	यात्रा में कार्यरत अथ पशुओं को विक्रित, स्वास्थ्य परीक्षण, स्वतः नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुलिस को सौंपना।	दिनांक 09.06.2023 से 15.06.2023 तक	8868998069 9458827460	जानकीघट्टी
8	निदेशक महोदय के आदेशानुसार श्री केशव चौहान	पशु अधिकारी	विशेषाधिकारी प्रसार केंद्र - बरडीगाँव	यात्रा में कार्यरत अथ पशुओं को विक्रित, स्वास्थ्य परीक्षण, स्वतः नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुलिस को सौंपना।	दिनांक 09.06.2023 से 15.06.2023 तक	8128242506	फूलघट्टी
9	डा० सुवर्षा श्री आकाश श्री चन्द	पशुधन अधिकारी	विशेषाधिकारी प्रसार केंद्र- गंगवानी विज्ञानोपकरण विज्ञानोपकरण- फूलघट्टी	यात्रा में कार्यरत अथ पशुओं को विक्रित, स्वास्थ्य परीक्षण, स्वतः नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुलिस को सौंपना।	दिनांक 16.06.2023 से 22.06.2023 तक		जानकीघट्टी
10	निदेशक महोदय के आदेशानुसार श्री अरविन्द भट्ट	पशुधन अधिकारी	प्रसार केंद्र- फूलघट्टी	यात्रा में कार्यरत अथ पशुओं को विक्रित, स्वास्थ्य परीक्षण, स्वतः नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुलिस को सौंपना।	दिनांक 16.06.2023 से 22.06.2023 तक	3411733303	फूलघट्टी
11	निदेशक महोदय के आदेशानुसार श्री भगत चौहान श्री दिनेश	पशु अधिकारी	विशेषाधिकारी प्रसार केंद्र- काठ विज्ञानोपकरण विज्ञानोपकरण- फूलघट्टी	यात्रा में कार्यरत अथ पशुओं को विक्रित, स्वास्थ्य परीक्षण, स्वतः नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुलिस को सौंपना।	दिनांक 23.06.2023 से 29.06.2023 तक	8675700971	जानकीघट्टी
12	डा० विनोद सोनी श्री राजवीर	पशुधन अधिकारी	विशेषाधिकारी प्रसार केंद्र- फूलघट्टी	यात्रा में कार्यरत अथ पशुओं को विक्रित, स्वास्थ्य परीक्षण, स्वतः नमूनों की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुलिस को सौंपना।	दिनांक 23.06.2023 से 29.06.2023 तक	7151020017 3026545705	फूलघट्टी


 जिला अधिकारी
 उत्तरकाशी

13	आर अमित कुमार	अधिकारी पशु सेवा केन्द्र - बदायूँ	पशु विकास अधिकारी स्तुतिविद्यालय-भकोली	कार्य: पशु कृषि प्रकरणों का पुर्ति का संदर्भ। यात्रा में कारगर अर्थ पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, रक्त नमूने की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुर्ति का संदर्भ।	दिनांक 30.06.2023 से 06.07.2023 तक	8657876984 7351017129	जानकीवट्टी
14	निदेशक महोदय के ज्ञानेश कुमार श्री संजीव डिमरी	पशु विकास अधिकारी प्रसार केंद्र - गाँविया	पशु विकास अधिकारी प्रसार केंद्र - गाँविया	कार्य में कारगर अर्थ पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, रक्त नमूने की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुर्ति का संदर्भ।	दिनांक 30.06.2023 से 06.07.2023 तक		पूतवट्टी

पशु सेवा विभाग निगरानी की गई भागीदारी

क्र.सं.	अधिकारी / कर्मचारी का नाम	परामर्श / पदस्थ संस्था	कार्य विवरण	कार्य अवधि	मोबाईल नम्बर
1	आर सुनील शेट्ट	पशु विकास अधिकारी स्तुतिविद्यालय- सतलु	कार्य में कारगर अर्थ पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, रक्त नमूने की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुर्ति का संदर्भ।	23.05.2023 से 22.06.2023 तक	7818642417
	श्रीमती रीना	पशु प्रसार अधिकारी स्तुतिविद्यालय- भकोली			
	श्री प्रकाश शर्मा	डिप्टी सहायक चिकित्सक- नैताना			
2	डॉ. गीताजी डोवाल	पशु चिकित्सक अधिकारी पशु चिकित्सालय- कुल्हट	कार्य में कारगर अर्थ पशुओं की चिकित्सा, स्वास्थ्य परीक्षण, रक्त नमूने की जांच, बीमा सम्बन्धी निगरानी कार्य। फिटनेस प्रमाण पत्र निर्गत करना। पशु कृषि प्रकरणों का पुर्ति का संदर्भ।	23.06.2023 से 22.07.2023 तक	9458939675 8837996607
	श्रीमती प्रेरणा	पशु प्रसार अधिकारी भट्ट एवं अन्य प्रसार केंद्र - रौत			
	श्री जयेंद्र	पशु प्रसार अधिकारी अन्वयित केंद्र- भद्रवादी			

संपर्क के माध्यम से निर्देशित करना है कि आप सेंटर के अनुसार तिथिगत अपनी रिपोर्ट देना सुनिश्चित करने, ताकि यात्रा मार्ग पर चल रहे छोटे स्तरों का स्वास्थ्य परीक्षण, बीमा, तथा उपचार किया जा सके। साथ ही यह भी अवगत करना है कि इस अवधि में किसी भी अधिकारी/कर्मचारी को विशेष परिस्थिति का अभाव में किसी प्रकार का आग्रह देय नहीं होगा। उक्त अवधि में तैनात पशु चिकित्सा अधिकारियों के मूल कार्यक्षेत्र में उनकी अनुपस्थिति में उनके राजकीय एवं कनिष्ठ के विभागीय कार्यों को निम्नलिखित संस्था के अधिकारियों द्वारा किया जाएगा, इसके लिए प्रत्येक से किसी आदेश की प्रतीक्षा न की जाए।

मुख्य पशु चिकित्सा अधिकारी,
उत्तरकाशी।

पत्रांक: प/85-84/पशु-सं/साधारण कार्य/2023-24 दिनांक- 3.5/8/2023।

प्रतिलिपि- निम्नलिखित को समर्थ एवं आवश्यक कार्यकारी हेतु भिजित।

1. सम्बन्धित अधिकारी/कर्मचारी को अनुपस्थान में।
2. नोडल अधिकारी/उप-मुख्य पशु चिकित्सा अधिकारी, चारवाण थाना।
3. अपर निदेशक, पशुपालन विभाग, महाराज मण्डल सीडी।
4. निदेशक, पशुपालन विभाग, उत्तरकाशी जंक्शन।
5. मुख्य विकास अधिकारी, उत्तरकाशी।
6. जिलाधिकारी, उत्तरकाशी।

मुख्य पशु चिकित्सा अधिकारी,
उत्तरकाशी।


जिला अधिकारी
उत्तरकाशी

कार्यालय - मुख्य पशुचिकित्सा अधिकारी उत्तरकाशी।।

विकास नवन, एन0आई0एन0 रोड, लदाडी

फोन / फॅक्स- (01374)222320

Email - cvoutturkashi@gmail.com

संशोधित कार्यालय आदेश

जिलाधिकारी महोदय उत्तरकाशी की अध्यक्षता में दिनांक 27.12.2022 को अगामी श्री चारधाम यात्रा के सफल संचालन हेतु श्री यमुनोत्री/श्री गंगोत्री धाम यात्रा मार्ग पर चलने वाले घोड़े/खच्चरों का अनिवार्य रूप से पंजीकरण, स्वास्थ्य परीक्षण एवं वीना, किये जाने हेतु जागरूकता अभियान चलाकर पशुचिकित्सा शिविरों का आयोजन किये जाने के निर्देश दिये गये हैं। शिविरों के माध्यम से घोड़े/खच्चर स्वामियों के मध्य निम्न संदेश का व्यापक प्रचार प्रसार किया जाना है-

'जिन पशुस्वामियों के पास अपने घोड़े/खच्चरों की पशुचिकित्साधिकारी द्वारा निर्गत स्वास्थ्य परीक्षण/फिटनेस प्रमाण पत्र एवं ग्लैण्डर्स निगेटिव रिपोर्ट नहीं होगी उन्हें आगामी चारधाम यात्रा वर्ष 2023-24 में पशुपालन विभाग एवं जिला पंचायत द्वारा घोड़े/खच्चरों को प्रयुक्त करने हेतु अनुमति नहीं दी जायेगी।'

अतः जिलाधिकारी महोदय द्वारा निर्गत दिशा निर्देशों के क्रम में पशुपालन विभाग एवं जिला पंचायत के अधिकारियों एवं कार्मिकों की अपने अपने कार्य क्षेत्र के अन्तर्गत निम्न तालिका के अनुसार अपने कार्यों के साथ-साथ पशुचिकित्सा एवं जागरूकता शिविर आयोजन करने हेतु निर्देशित किया जाता है।

क्र0 सं0	विकास खण्ड का नाम	अधिकारी का नाम	पदनाम	पदस्थ संस्था	मो0नं0	अभ्युक्ति
1	मोरी	डा0 नारायण सिंह भंगी	पशुचिकित्सा अधिकारी गेड-1	पशुचिकित्सालय पुरोला	9412120115	सहायक नोडल अधिकारी चारधाम यात्रा
		श्री प्रतापवर	पशुधन प्रसार अधिकारी	पशु सेवा केंद्र मोरी	8806501673	--
		श्री वरत सिंह	पशुधन सहायक	पशुचिकित्सालय मन्दास	--	--
		श्री दिनेश प्रसाद नौटियाल	कर समाहर्ता	जिला पंचायत उत्तरकाशी।	703647848	--
2	पुरोला	डा0 नमित मोहन	पशुचिकित्सा अधिकारी गेड-2	पशुचिकित्सालय गुन्दीयाटगांव	9634045614	सहायक नोडल अधिकारी चारधाम यात्रा
		श्री मनोज रायत	पशुधन प्रसार अधिकारी	पशु सेवा केंद्र सहायपुर	0126494384	--
		श्री प्रसाद सिंह रावत	पशुधन सहायक	पशुचिकित्सालय गुन्दीयाटगांव	7253954144	--
		श्री रजनेश कुमार	कर समाहर्ता	जिला पंचायत उत्तरकाशी।	8377017392	--
3	नीगाय	डा0 विशन राणा	पशु चिकित्सा अधिकारी गेड-2	पशु चिकित्सालय- हुडीली	9411338638	सहायक नोडल अधिकारी चारधाम यात्रा
		संजीव डिनरी	पशुधन प्रसार अधिकारी	पशु सेवा केंद्र- भादिया	9412142968	--
		श्री शैलेन्द्र नौटियाल	डैक्लीनेटर	पशु चिकित्सालय- चंडकोट	7310883354	--
		श्री अक्षित राणा	कर समाहर्ता	जिला पंचायत उत्तरकाशी।	8128570708	--
4	नीगाय	डा0 संजीव कुमार	पशु चिकित्सा अधिकारी	पशु चिकित्सालय- बनघोरा	9536231178	सहायक नोडल अधिकारी चारधाम यात्रा
		श्री जयदीप राणा	पशुधन प्रसार अधिकारी	पशु सेवा केंद्र-स्यानाचट्टी	9527600716	--
		श्री काशी लाल	पशुधन सहायक	पशुचिकित्सालय मन्दास	7060331488	--
		श्री अक्षित राणा	कर समाहर्ता	जिला पंचायत उत्तरकाशी।	8368900988	--


जिला अधिकारी
उत्तरकाशी - 2

5	भटवाडी	डा0 गीता	पशु चिकित्सा अधिकारी	बहुउद्देशीय सेवा केंद्र- भटवाडी	9412328143	सहायक नोडल अधिकारी चारधाम यात्रा
		श्री महेन्द्र सिंह	पशुधन प्रसार अधिकारी	पशु सेवा केंद्र- झांझा	8859956065	-
		श्री दीर्घपाल	पेशीनेटर	पशु चिकित्सालय- भटवाडी	9756365539	-
6		डा0 योगिता अधिकारी	पशु चिकित्सा अधिकारी	पशु चिकित्सालय- नेताला	9458982201	सहायक नोडल अधिकारी चारधाम यात्रा
		श्री मनवीर सिंह	पशुधन प्रसार अधिकारी	पशु सेवा केंद्र- गंगनाली	8534026702	-
		श्री मनोज पैन्युली	पशुधन सहायक	पशु चिकित्सालय-नेताला	9880075904	-

अतः उपरोक्त पशुचिकित्साधिकारी को निर्देशित किया जाता है कि वे रॉस्टर के अनुसार 20 जनवरी, 2023 से 15 अप्रैल, 2023 के मध्य अपने स्तर से तिथि एवं यामों का घबनकर पशुचिकित्सा शिविरों का आयोजन करना सुनिश्चित करें तथा जिला पंचायत विभाग के कार्मिकों से समन्वय स्थापित कर उनसे आवश्यक सहयोग प्राप्त करें। पशुचिकित्सा केंद्रों की तिथि एवं स्थान की पूर्ण सूचना संपन्न कार्यरत को उपलब्ध करना सुनिश्चित करें, ताकि अधोहस्ताक्षरी द्वारा समय-समय पशुचिकित्सा शिविरों का निरीक्षण किया जा सके। उक्त कार्यों के सफल संचालन हेतु डा0 विवेकानन्द सती, उप मुख्य पशुचिकित्साधिकारी मुख्यालय को अगामी चारधाम यात्रा वर्ष 2023-24 हेतु नोडल अधिकारी के रूप में नामित किया जाता है।

मुख्य पशुचिकित्सा अधिकारी,
उत्तरकाशी।

पत्रांक 4232-78/ प0ध0-3/ चारधाम-यात्रा/2022-23 दिनांक 20/01/2023

प्रतिलिपि-

निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु भेजित-

1. सम्बन्धित सहायक नोडल अधिकारी/कार्मिकों को अनुपालनार्थ।
2. अपर मुख्य अधिकारी, जिला पंचायत उत्तरकाशी।
3. डा0 विवेकानन्द सती, उप मुख्य पशुचिकित्साधिकारी मुख्यालय को इस निर्देश के साथ कि वे सहायक नोडल अधिकारियों के साथ समन्वय बनाकर उक्त केंद्रों का आयोजन कर अधोहस्ताक्षरी को सूचना उपलब्ध करना सुनिश्चित करें।
4. अपर निदेशक, पशुपालन विभाग, गढ़वाल मण्डल नौडी।
5. निदेशक, पशुपालन विभाग, उत्तराखण्ड-देहरादून।
6. मुख्य विकास अधिकारी, उत्तरकाशी।
7. जिलाधिकारी, उत्तरकाशी।

मुख्य पशुचिकित्सा अधिकारी,
उत्तरकाशी।

जिला अधिकारी
उत्तरकाशी.

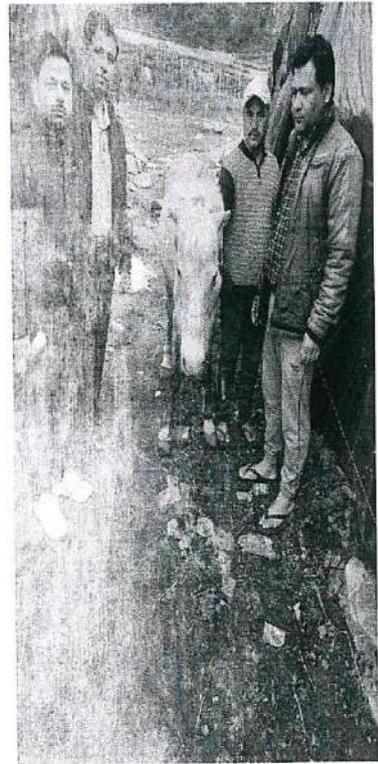
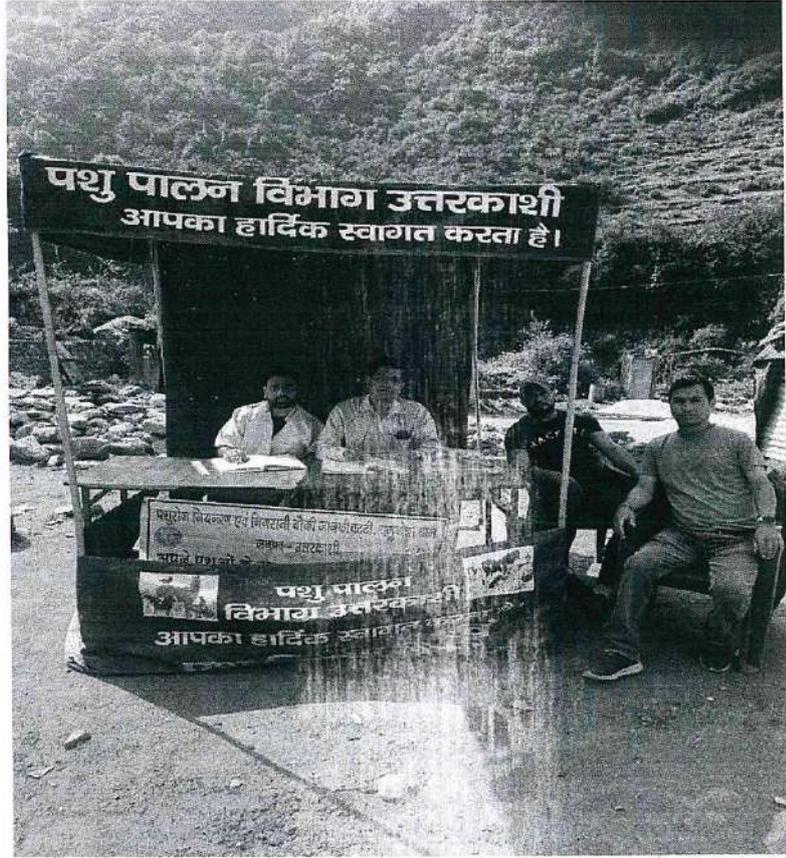
TOTAL SAMPLE TESTED IN THE LAB FOR GLANDERS

DATED : 24.06.2023

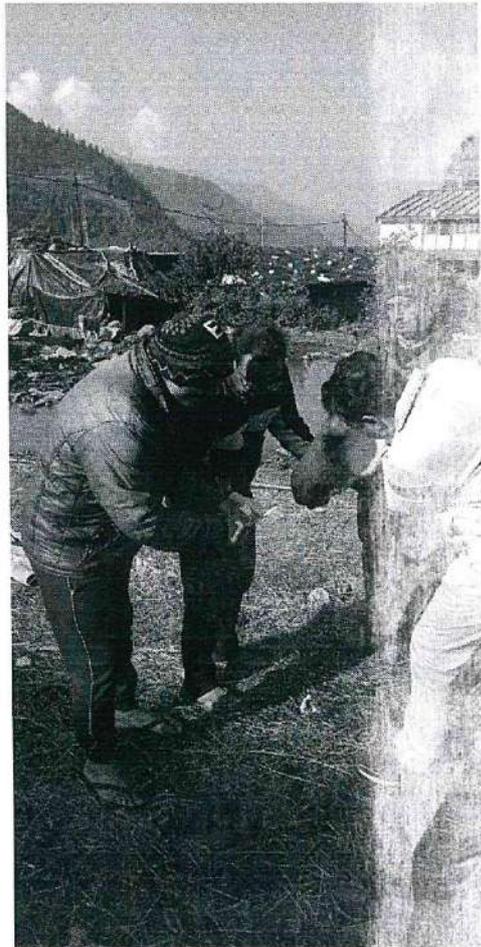
S.N.	DISTRICT	Total Sample Received	Total Sample Tested	Negative	On Hold Sample (Repeat Sampling)	Tested Positive at Hisar	REMARK
1	PAURI	690	690	690	0	0	
2	RUDRAPRAYAG	5754	5754	5748	04	02	
3	UTTARKASHI	2400	2400	2400	0	0	
4	CHAMOLI	2680	2680	2675	04	01	
5	TEHRI	126	126	126	0	0	
6	DEHRADUN	44	44	44	0	0	
7	HARIDWAR	0	0	0	0	0	
8	UDHAM S NAGAR	0	0	0	0	0	
9	NAINITAL	0	0	0	0	0	
10	PITHORAGARH	0	0	0	0	0	
11	BAGESHWAR	25	25	25	0	0	
12	CHAMPAWAT	0	0	0	0	0	
13	ALMORA	0	0	0	0	0	
	TOTAL	11719	11719	11708	08	03	

Dr. [Signature]
 District Health Officer
 Hisar

[Signature]
 जिला अधिकारी
 देहरादून




जिला अधिकारी
उत्तरकाशी




जिला अधिकारी
उत्तरकाशी

सेना में,
श्रीमान पुलिस अधीक्षक महोदय,
जनपद उत्तरकाशी।

महोदय,

कृपया अवगत कराना है कि वर्तमान समय में चल रही यात्रा मीजन के दौरान स्थान जानकीचट्टी में पुलिस द्वारा ऐसे घोड़ा संचालक जिनके द्वारा घोड़ों का रोटेशन/प्रीपैड काउन्टर के नियमों का उल्लंघन किया गया है, के विरुद्ध की गई कार्यवाही का विवरण निम्नवत है-

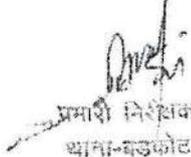
विन्दु संख्या- 01

1- घोड़ा प्रीपैड काउन्टर/रोटेशन व्यवस्था का उल्लंघन करने वाले घोड़े संचालकों के विरुद्ध की गई कार्यवाही का विवरण			
क्र०सं०	कुल चालान	संयोजन शुल्क	अन्तर्गत धारा
01	59	15750	81 पुलिस अधि० में कार्यवाही की गई
2- घोड़ा संचालकों द्वारा नशे की हालत में घोड़े को संचालित करने के सम्बन्ध में की गई कार्यवाही का विवरण			
क्र०सं०	कुल चालान	संयोजन शुल्क	अन्तर्गत धारा
01	02	500	81 पुलिस अधि० में कार्यवाही की गई
3- एक व्यक्ति द्वारा दो घोड़े संचालित करने के सम्बन्ध में की गई कार्यवाही का विवरण			
क्र०सं०	कुल चालान	संयोजन शुल्क	अन्तर्गत धारा
01	09	2250	81 पुलिस अधि० में कार्यवाही की गई

विन्दु संख्या 02- महोदय, दौरान यात्रा मीजन वर्ष-2023 में चौकी जानकीचट्टी पुलिस द्वारा कुल 134 घोड़ा संचालकों के आईमैन्स/रजिस्ट्रेशन निरस्त करने के सम्बन्ध में रिपोर्ट अपर मुख्य अधिकारी जिला पंचायत उत्तरकाशी को प्रेषित की गई है।

महोदय चाही गई सूचना सादर सेवा में प्रेषित है।

दिनांक- 21.07.2023


प्रकाश मिश्रा
थाना-बडफोड
जनपद-उत्तरकाशी


जिला अधिकारी
उत्तरकाशी

10-11

-प्रमाण-पत्र-

प्रमाणित किया जाता है कि वर्ष- 2023 में यात्रा काल के दौरान जिला पंचायत कार्यालय, उत्तरकाशी के द्वारा घोड़े/खच्चरों का पंजीकरण करवाया गया था। जिसमें पंजीकृत घोड़े/खच्चरों की संख्या निम्नवत है-

- 1- पंजीकृत घोड़े/खच्चरों की संख्या- 3909
- 2- दिनांक 22.04.2023 से दिनांक 08.08.2023 तक चालान/अर्धदण्ड कार्यवाही में घोड़े/खच्चरों की संख्या- 46

अपर मुख्याधिकारी,
जिला पंचायत,
उत्तरकाशी।


जिला अधिकारी
उत्तरकाशी